

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM23 dated 19.01.2023 for Import of Restricted Items

Meeting No. 10/AM23 of Exim Facilitation Committee (EFC) was held on 19.01.2023 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

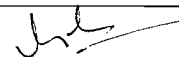
- (i) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (ii) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (iii) Shri Gaurav Kumar, DIC, DRDO
- (iv) Shri Rakesh Yadav, Engineer, DOT
- (v) Shri R.K. Jaiswal, Development Officer, MHI
- (vi) Dr. K. K. Soundra Pandian, Scientist 'E', Meity
- (vii) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (viii) Shri M. Devula, Dy. Director, DGCA
- (ix) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries

3. Total number of cases considered in the meeting was **364**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **91** cases have been approved, **19** cases have been rejected, **22** cases have been closed and **232** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	D/o AH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	West Bengal Livestock	06.6.22	4000 nos	04071910	Comments sought from DAHD on 07.06.2022. DAHD vide email dated 15.06.2022 has sought some

	Development Corporation Limited HQRXIMLAPPLY 00000490AM23		Duck Eggs from Breeder for Hatching		information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Chitale Genus Abs (India) Private Limited HQRXIMLAPPLY 00000860AM23	25.07.2022	9 nos. Breeding Bulls Jersey Breed	01022 110	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 02.08.2022 has sought some information / documents from the applicant. The applicant replied directly to DAHD on 07.08.2022. DAHD vide email dated 07.09.2022 has sought some information / documents from the applicant. Reminder sent on 20.09.2022. Applicant replied vide email dated 30.09.2022. DAHD vide email dated 16.11.2022 has sought some information from the applicant. Applicant replied vide email dated 21.11.2022. DAHD vide email dated 13.12.2022 has sought some information from the applicant. DAHD informed the Committee that the case is under examination with them.
3.	Inguran Sorting Technologies LLP HQRXIMLAPPLY 00000073AM23	8.4.22	12,948Nos BOVINE SEX SORTED SEMEN	05111 000	Comments received from DAHD vide OM dated 01.09.2022. The Committee decided to seek clarification regarding purpose of import from the applicant.DL issued to the applicant on 11.10.2022. The applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose.The committee decided to seek clarification from DAHD. Clarification sought from DAHD on 03.01.2023. DAHD informed the Committee that the case is under



					examination with them.
4.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY 00001171AM23	10.9.2 2	80148 Nos BOVINE SEMEN	05111 000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.
5.	APAGU TRADING HQRXIMLAPPLY 00001369AM23	12.10. 22	6 nos. RIDING HORSES	01012 910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation. DAHD vide email dated 01.12.2022 has requested the firm to submit valid and latest EFI certificate. DAHD informed the Committee that the case is under examination with them.
6.	National Dairy Development Board HQRXIMLAPPLY 00001390AM23	11.10. 2022	40000 nos. Conventional (Unsexed) Bovine Frozen Semen Doses of Progeny Tested Gir Bulls From Brazil	05111 000	Comment Sought from DAH&D on 17.10.2022. DAHD informed the Committee that the case is under examination with them.
7.	SUKHBIR SINGH BADAL HQRXIMLAPPLY 00001410AM23	18.10. 2022	11 nos. Camelidae and Goats	01061 300, 01042 000	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import. Clarification has been sought from DAHD regarding country of import on 12.12.2022. DAHD informed the Committee that the case is under examination with them.
8.	ANANTVEER SINGH BADAL HQRXIMLAPPLY	18.10. 2022	7 nos. GOATS	01042 000	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import. Clarification has been sought from



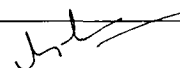
	00001417AM23				DAHD regarding country of import on 12.12.2022. DAHD informed the Committee that the case is under examination with them.
9.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY 00001450AM23	26.10. 2022	125 nos. SHEEP and GOATS	01041 010, 01042 000	Comment sought from AH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. The firm vide email dated 15.12.2022 has directly replied to DAHD. DAHD informed the Committee that the case is under examination with them.
10.	Revanta Equestrian Stables HQRXIMLAPPLY 00001488AM23	31.10. 2022	30 nos. LIVE HORSES	01012 990	Comments sought from DAH&D on 02.11.2022. DAHD vide email dated 09.11.2022 has sought information from the firm. Further the committee decided to seek clarification regarding any commercial nature of proposed imports. Clarification sought from the firm on 12.12.2022. DAHD informed the Committee that the case is under examination with them.
11.	Bombay GowRakshakManda li HQRXIMLAPPLY 00001519AM23	4.11.2 022	2000 nos. Bovine semen	05111 000	Comments sought from DAH&D on 07.11.2022 DAHD informed the Committee that the case is under examination with them.
12.	Manjri Horse Breeders' Farm Private Limited HQRXIMLAPPLY 00001616AM23	21.11. 2022	12 nos. 2 No. Stallion/Colt and 10 numbers broodmare/fillies	01012 990	Recommended by DAHD vide OM dated 12.01.2023 The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 12.01.2023.
13.	HAZARA STUD FARM HQRXIMLAPPLY 00001620AM23	21.11. 2022	12 nos. Horses	01012 100	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 22.12.2022.



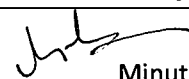
14.	Diana Musian HQRXIMLAPPLY 00001629AM23	19.11. 2022	1 no.Dog Petname-Persic, Breed- American Pitbull Terrier, DOB-24.12.2021, Sex- Female, Color-Brown, Microchip No. 643094100700281	01069 000	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.
15.	ASHISH KUMAR BHARDWAJ HQRXIMLAPPLY 00001686AM23	28.11. 2022	1 pcs Rabbit with brown and black colour fur	01061 400	Comments sought from DAHD on 29.11.2022.DAH&D vide email dated 12.12.2022 has sought some information from the firm. The committee decided to send a final reminder to the firm.
16.	IVAN SUKHONOSSENKO HQRXIMLAPPLY 00001705AM23	1.12.2 022	1 no. Dog	01012 990	Comments sought from DAH&D on 5.12.2022. DAHD informed the Committee that the case is under examination with them.
17.	ZHUKOVA ALEKSANDRA HQRXIMLAPPLY 00001704AM23	1.12.2 022	1 no. Dog	01012 990	Comments sought from DAH&D on 5.12.2022.DAHD vide email dated 07.12.2022 has sought some information from the firm. The committee decided to send final reminder to the firm.
18.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY 00001746AM23	5.12.2 022	3 pairs of MICE	01061 900	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023.
19.	COUNTRY STUD FARMS LLP	9.12.2	3 nos. Thoroughbred in foal	01012 100	Ex-post facto approval

	HQRXIMLAPPLY 00001782AM23	022	Broodmares		
20.	Sergei Strelchenko HQRXIMLAPPLY 00001791AM23	10.12. 2022	1 no.Dog Petname-Businka, Breed- Pomeranian, DOB-20.11.2014, Sex- Female, Color-Coffee with Milk, Microchip No. 643093300213651	01039 100	Recommended by DAHD vide OM dated 28.12.2022 The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 28.12.2022 and subject to submission of required documents.
21.	Nikhil Prabhakar Hattangdi HQRXIMLAPPLY 00001795AM23	11.12. 2022	1 no.Pet Dog Petname-Miki, Breed-Toy Poodle, DOB-29.03.2020, Sex- Female, Color-Cream, Microchip No. 98209163930723	01061 900	Ex-post facto approval
22.	Janaki Kannan HQRXIMLAPPLY 00001828AM23	12.12. 2022	1 no.Pet Dog Petname-Teddy, Breed- Havanese, DOB-07.07.2022, Sex- Male, Color-Black, Microchip No. 95600001583412	01061 900	Recommended by DAHD vide OM dated 23.12.2022 The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 23.12.2022 and subject to submission of required documents.
23.	Sabine GAAR HQRXIMLAPPLY 00001832AM23	13.12. 2022	3 nos.Pet Cats 1. Petname-Fidel, Breed- House Cat, DOB-01.08.2013, Sex- Male, Color-Red-White, Microchip No. 941000015679642 2. Petname-Merlin, Breed- House Cat, DOB-01.12.2019, Sex- Male, Color-Black, Microchip No. 9780000400049734 3. Petname-Annabel Lee,	01019 090	Ex-post facto approval

			Breed-House Cat, Sex-Female, DOB-07.03.2020, Color-Tortoise, Microchip No. 978000040047548		
24.	National Brain Research Centre HQRXIMLAPPLY 00001836AM23	13.12.2022	16 nos. MICE – Npas4-Cre (4 Female and 4 male) and Npas4-CreER (4 Female and 4 Male)	01069 000	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 23.12.2022.
25.	DABUR RESEARCH FOUNDATION HQRXIMLAPPLY 00001839AM23	14.12.2022	100 nos. Mouse	01069 000	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 23.12.2022.
26.	Raviteja Kancherla HQRXIMLAPPLY 00001841AM23	14.12.2022	1 no.Dog Petname-Oreo, Breed-Yorkshire Terrier, Age- 2 Year, Sex- Male, Color-Black, white and brown, Microchip No. 985112011894248	01061 900	Ex-post facto approval
27.	Sai Venkata Aravind Alasyam HQRXIMLAPPLY 00001842AM23	14.12.2022	1 no.Dog Petname-Simba, Breed-Maltese x poodle, DOB-22.02.2022, Sex- Male, Color-Apricor, Microchip No. 985112011894248	01039 100	Ex-post facto approval
28.	KAMALJIT KAUR KAPUR HQRXIMLAPPLY 00001845AM23	15.12.2022	1 no.Dog Petname-Bailee, Breed-Yorkshire Terrier, DOB-09.10.2020, Sex- Female,	01064 110	Ex-post facto approval



			Color-Black & Tan, Microchip No. 981020039662600		
29.	GAURAV JHANWAR HQRXIMLAPPLY 00001856AM23	16.12.2022	1 no.Dog Petname-Anna, Breed-Chihuahua, DOB-23.08.2022, Sex- Female, Color-Chocolate, Microchip No. 981020047250067	01061900	Ex-post facto approval
30.	YASH LOAEE HQRXIMLAPPLY 00001869AM23	16.12.2022	2 nos. Cat 1. Petname-Lexie Loae, Breed-DSH, DOB-12.05.2021, Sex- FemaleSpayed, Color-Orange Tabby, Microchip No. 985112011292563 2. Petname-Pumpkin Loae, Breed-DSH, DOB-15.06.2018, Sex- Male Neutered, Color-Orange Tabby, Microchip No. 985112011292563	01061900	Ex-post facto approval
31.	GURBHEJ SINGH SIDHU HQRXIMLAPPLY 00001889AM23	20.12.2022	1 no.DOG Petname-Charles, Breed-Labrador Retriever, DOB-13.08.2022, Sex- Male, Color-Red, Microchip No. 982091069905721	01012990	Recommended by DAHD vide OM dated 12.01.2023. The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 12.01.2023 and subject to submission of required documents.
32.	IULIA USMANOVA HQRXIMLAPPLY 00001902AM23	20.12.2022	2 nos. Dogs	01061900	Comments sought from DAHD on 21.12.2022. DAHD vide email dated 28.12.2022 has sought information from the firm. The committee decided to send a final reminder to the firm.
33.	Kirti Singh	13.12.	1 no.Dog	10619	Recommended by DAHD vide OM dated 12.01.2023

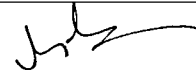


	HQRXIMLAPPLY 00001918AM23	2022	Petname-Cooper, Breed- Chihuahua, DOB-20.08.2017, Sex- Male, Color-White and Brown, Microchip No. 276098007206177	00	The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 12.01.2023 and subject to submission of required documents.
34.	Fokina Kristina HQRXIMLAPPLY 00001935AM23	25.12. 2022	1 no. Dog	11062 090	Comments sought from DAHD on 26.12.2022. DAHD vide email dated 05.01.2023 has sought information from the firm. The firm vide email dated 06.01.2023 has directly replied to DAHD.
35.	CHANDRAPAL GREEN LANDS HQRXIMLAPPLY 00001929AM23	24.12. 2022	21 nos. PURE BRED HORSES FOR BREEDING	01012 100	Comments sought from DAHD on 26.12.2022 DAHD vide email dated 05.01.2023 has sought information from the firm. The committee decided to send reminder to the firm.
36.	SIDDHANTA HQRXIMLAPPLY 00001936AM23	25.12. 2022	1 no.Dog Petname-Bubble, Breed- Pomeranian, DOB-23.09.2017, Sex- Female Spayed, Color- White/tan, Microchip No. 93000120134550	10641 10	Recommended by DAHD vide OM dated 12.01.2023. The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 12.01.2023 and subject to submission of required documents.
37.	PRATEEK BHATIA HQRXIMLAPPLY 00001937AM23	26.12. 2022	1 no.Dog Petname-Ballu, Breed- Pembroke Welsh, DOB- 27.03.2020, Sex- Male Neutered, Color-Brown and White, Microchip No. 900217000022764	01061 900	Recommended by DAHD vide OM dated 12.01.2023 The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 12.01.2023 and subject to submission of required documents.
38.	GURBHEJ SINGH SIDHU HQRXIMLAPPLY 00001961AM23	29.12. 2022	1 nos.Dog	01013 020	The committee noted that this was duplicate application. Accordingly, the committee decided to close the case.
39.	Rumi Mishra	30.12.	1 no.Pet Dog	01039	Recommended by DAHD vide OM dated 09.01.2023

	HQRXIMLAPPLY 00001988AM23	2022	Petname-Nile Mishra, Breed-Siberian Husky, DOB-17.04.2021, Sex- Male, Color-Silver, Microchip No. 616093901249696	100	The committee decided to approve the case subject to the conditions mentioned in DAHD OM dated 09.01.2023 and subject to submission of required documents.
40.	Sujay Murthy HQRXIMLAPPLY 00001989AM23	30.12.2022	1 no.Pet Dog Petname-Cinco, Breed-Pomeranian Mix, DOB-24.11.2020, Sex-Male Neutered, Color-Tan, Microchip No. 956000013868011	01061900	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.
41.	Shravan Pargaonkar HQRXIMLAPPLY 00002006AM23	3.1.2023	1 no.Pet Dog Petname-Simba, Breed-Siberian Husky, DOB-17.10.2021, Sex- Male, Color-White, Microchip No. 981020043725754	1061900	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.
42.	Caroline Jelinda HQRXIMLAPPLY 00002010AM23	3.1.2023	1 no. Dog	1012990	DAHD vide email dated 12.01.2023 has informed that this is duplicate application. Accordingly, the committee decided to close the case
43.	Alyssa Parham HQRXIMLAPPLY 00002011AM23	4.1.2023	1 no. Dog	1064990	Comments sought from DAHD on 4.1.2023. DAHD vide email dated 05.01.2023 informed that this is a duplicate application. Committee decided to close the application.
44.	CHARMI J PATEL HQRXIMLAPPLY 00002019AM23	5.1.2023	1 no. Pet Dog Petname-Scooby, Breed-Great Pyrenees, DOB-04.08.2018, Sex- Male Neutered, Color-	01039100	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated

			Golden, Microchip No. 987000008733626		20.01.2023 and subject to submission of required documents.
45.	Caroline Jelinda Britto HQRXIMLAPPLY 00002027AM23	5.1.20 23	1 no.Dog Petname-Pluto, Breed- Yorkshire Terrier, DOB- 15.01.2021, Sex- Male, Color- Black and tan, Microchip No. 528210006346495	10129 90	For Ex-post facto approval
46.	Abhishek Verma HQRXIMLAPPLY 00002028AM23	5.1.20 23	1 no.Dog Petname-Hugo, Breed-Golden Retriever, Age-2 Years, Sex- Male Neutered, Color-Blonde, Microchip No. 981020035244910	10129 90	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023 and subject to submission of required documents.
47.	STAR BORN STUD AND AGRI FARM HQRXIMLAPPLY 00002055AM23	10.1.2 023	18 nos. SHETLAND PONIES	10121 00	Recommended by DAHD vide OM dated 20.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 20.01.2023.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
48.	Shivamshu Ati HQRXIMLAPPLY 00000746AM23	11.07. 2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum:	01062 000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case

			Chordata Class: Reptilia		is under examination with them.
49.	Alpana Roy HQRXIMLAPPLY 00000847AM23	22.07. 2022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted GalahCockatoo(Pet Birds)	01063 200	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant.Reminder sent on 16.08.2022.The applicant replied directly to DAHD. DAHD vide email dated 05.09.2022 has sought some information from the applicant.The applicant replied directly to DAHD on 05.09.2022. DAHD vide email dated 20.09.2022 has sought some information / documents from the applicant. The committee decided to send final reminder to the firm. Reminder sent on 03.01.2023. The reply received from the firm has been forwarded to DAHD on 03.01.2023 Comments sought from MoEF&CC (WL) on 26.07.2022. MoEF&CC (WL) vide email dated 25.11.2022 has sought some information from the firm. The firm vide email dated 25.11.2022 has directly replied to MoEF&CC (WL).
50.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00000887AM23	27.7.2 022	66 nos. Domestic Chinchilla, Red Squirreland Rock Cavy Guinea Pig (KerodonRupestris)	01061 900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant.Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022.



					Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
51.	Punam Acharya HQRXIMLAPPLY 00000056AM23	6.4.22	1 no AFRICAN GREYPARROT 2 YEAR OLD	01013 020	For Ex-post facto approval
52.	Palamur Biosciences Private Limited HQRXIMLAPPLY 00001224AM23	20.9.2 022	200 nos. Cynomolgus Monkeys (Macaca Fascicularis)	01061 100	Recommended by DAHD OM dated 13.10.2022. Comments sought from MoEF&CC (WL) on 20.09.2022. MoEF&CC (WL) vide letter dated 04.11.2022 has sought some information from the firm. Reminder sent on 10.11.2022. The committee decided to send final reminder to the firm. Final reminder sent to the firm on 03.01.2023. The committee decided to close the case due to no reply from the firm.
53.	RED BARN FARM HQRXIMLAPPLY 00000975AM23	11.8.2 2	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (LasiopodomysBrandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061 900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 02.12.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023.
54.	MALABAR LIVE IMPEX HQRXIMLAPPLY 00001028AM23	19.8.2 2	30 Nos Gerbils (DipodillusSpp) 15 Nos Naked Mole Rat (HeterocephalusGlober)	01061 900	Recommended by DAHD vide OM dated 06.10.2022.

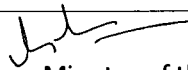


			16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)		Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, the committee decided to seek NOC from the Central Zoo Authority. DL issued on 03.01.2023.
55.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY 00001252AM23	24.9.2022	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	05119999	Recommended by DAHD vide OM dated 12.01.2023 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. Reply received from the firm has been forwarded to MoEF&CC(WL) on 06.01.2023
56.	Suven Life Sciences Limited HQRXIMLAPPLY 00001371AM23	12.10.22	200 nos. WISTAR HAN RATS	01069000	Recommended by DAHD vide OM dated 21.10.2022. Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC(WL) vide OM dated 02.12.2022 has requested the firm to submit report on the imports in the preceding 3 years and the 'No Objection', of the concerned Chief Wildlife Warden. The committee decided to send final reminder to the firm. Final reminder sent on 03.01.2023. The committee decided to close the case due to no reply from the firm.
57.	ORIANA RANCH HQRXIMLAPPLY	18.10.2022	50 nos. Wallabies and Red Kangaroos	01061900	Comment sought from MoEF&CC(WL) on 19.10.2022.MoEF&CC(WL) vide OM dated 14.12.2022

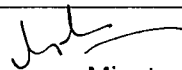
	00001414AM23		(20 Male/ 30 Female)		has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them.
					Comments sought from DAHD on 19.10.2022. DAHD informed the committee that the case is under examination with them.
58.	Bharat International HQRXIMLAPPLY 00001474AM23	31.10. 2022	10 pairs Blue and Gold Macaws	01063 200	Comment sought from DAH&D on 03.11.2022.DAH&D informed the committee that they have sought details from the firm. Comment sought from MOEF (WL) on 03.11.2022. MoEF&CC (WL) vide email dated 03.01.2023 has requested the firm to submit the 'No Objection Certificate' of the concerned Chief Wildlife Warden, obtained online, through the Parivesh Portal and the CITES export permit for CITES listed species. The firm directly replied to MoEF&CC vide email dated 05.01.2023.
59.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY 00001542AM23	9.11.2 022	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	01061 900, 01063 200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022. Comment sought from MoEF&CC (WL) on 09.11.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
60.	RANE AND COMPANY HQRXIMLAPPLY 00001669AM23	26.11. 2022	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA and EPICRATES MAURUS	01062 000	Comments sought from DAHD on 28.11.2022.DAH&D vide email dated 29.11.2022 has sought clarification from the firm. The firm vide email dated 29.11.2022 has replied directly to DAHD&F. DAHD informed the committee that the case is under examination with them. Comments sought from MOEF (WL) on 28.11.2022. MoEF&CC (WL) informed the committee that the case

					is under examination with them.
61.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY 00001923AM23	22.12. 2022	60 nos. Southern White Rhino (Ceratotherium simum simum) (M:F): 8:52	01069 000	Comments sought from DAHD on 10.01.2023. DAHD vide OM dated 19.01.2023 has not recommended the case. Comments sought from MOEF (WL) on 23.12.2022. MoEF&CC(WL) vide OM dated 03.01.2023 has sought information from the firm. The committee decided to reject the case based on comments received from DAHD vide OM dated 19.01.2023
62.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY 00001922AM23	22.12. 2022	42 nos. TOQUE MONKEY, PURPLE FACE LANGUR, MOUSE DEER etc.	01069 000	Recommended by DAHD vide OM dated 19.01.2023 for (i) 4 Nos. of Toque Monkey (ii) 4 Nos. Purple face langur (iii) 2 Nos. of Black Palm Civet (iv) 2 Nos. of Giant squirrel (v) 2 Nos. of water monitor (vi) 4 Nos. Hard Shelled terrapin (vii) 4 Nos. Green Pit Viper (viii) 2 Nos. Hump nosed lizard (ix) 2 Nos. of Common Krait (x) 6 Nos. of Spit billed pelican (xi) 4 Nos. of Jungle fowl Recommended by MoEF&CC(WL) vide OM dated 03.01.2023 for (i) 4 Nos of Green Pit viper (ii) 6 Nos. of Spot billed pelican (iii) 4 Nos. of Purple face langur (iv) 4 Nos. of Mouse deer (v) 2 Nos. of Common Krait. The committee decided to ratify the case on the basis of comments received from MoEF&CC (WL) vide letter dated 03.01.2023 and DAHD&F vide OM dated 19.01.2023, subject to further approval of competent authority.
63.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY 00001954AM23	28.12. 2022	24 nos. BLUE GOLD MACAW; HYACINTH MACAW; SCARLET MACAW etc.	01063 200	DAHD vide OM dated 20.01.2023 has not recommended the case. The committee decided to reject the case as per comments received from DAHD vide OM dated 20.01.2023.

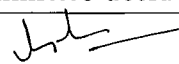
64.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY 00001973AM23	29.12. 2022	3 nos. WESTERN LOWLAND GORILLA - FEMALE	01061 100	Recommended by DAHD vide OM dated 20.01.2023
					Recommended by MoEF&CC(WL) vide OM dated 07.01.2023 The committee decided to ratify the on the basis of comments received from MoEF&CC (WL) vide letter dated 07.01.2023 and DAHD&F vide OM dated 20.01.2023, subject to further approval of competent authority.
65.	ZOO AUTHORITY OF KARNATAKA HQRXIMLAPPLY 00001974AM23	29.12. 2022	3 nos. Jaguar (Panthera onca) - 1 MALE AND 2 FEMALE	10619 00	Recommended by DAHD vide OM dated 20.01.2023
					Recommended by MoEF&CC(WL) vide Letter dated 07.01.2023 The committee decided to ratify the on the basis of comments received from MoEF&CC (WL) vide letter dated 07.01.2023 and DAHD&F vide OM dated 20.01.2023, subject to further approval of competent authority.
66.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATIO N CENTRE SOCIETY HQRXIMLAPPLY 00002034AM23	6.1.20 23	40 nos. Spix Macaw (Cyanopsitta spixii) (M:F):12:14; Lear's macaw (Anodorhynchus leari) (M:F): 2:4 and St. Vincent Amazon (Amazona guildingii) (M:F): 4:4	10639 00	Recommended by DAHD vide OM dated 18.01.2023
					Recommended by MoEF&CC(WL) vide OM dated 18.01.2023 for 26 Nos. of Spix Macaw, 4 Nos. of Lear's Macaw and 8 Nos. of Vincent Amazon. The committee decided to ratify the case for26 Nos. of Spix Macaw, 4 Nos. of Lear's Macaw and 8 Nos. of Vincent Amazon on the basis of comments received from MoEF&CC (WL) vide letter dated 18.01.2023 and DAHD&F vide OM dated 18.01.2023, subject to further approval of competent authority.
67.	FORTUNE ASSOCIATES HQRXIMLAPPLY 00001993AM23	31.12. 2023	10 pairs Alpaca Vicugna pacos (Domestic animal non-cites listed)	10639 00	Comments sought from and DAHD on 9.1.2023
					Comments sought from MOEF (WL) on 9.1.2023
Part 3	MoEF&CC (WL)				



Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
68.	A & S CREATIONS HQRXIMLAPPLY 00000399AM23	26-05-2022	23.000 NOS Lotek V2E 152D with Standard accessories	85269190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh. The committee decided to send a final reminder to the firm. Final reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023
69.	Dawell Life Science Private Limited HQRXIMLAPPLY 00000630AM23	24-06-2022	85.000 NOS Tranquilizer guns and accessories Are Used for examine animal and providing them medicine for there	93059900	Comments sought from MOEF (WL) on 27.06.2022. MoEF&CC (WL) vide letter dated 03.08.2022 has sought some information / documents from the firm.Reply from the firm referred to MoEF&CC (WL) on 12.08.2022. MoEF&CC (WL) vide email dated 12.08.22 has sought some documents from the firm.Reminder sent on 17.08.2022.Reply from the firm referred to MoEF&CC (WL) on 18.08.2022. MoEF&CC (WL) informed the Committee that the firm needs to submit NoC of all the concerned Chief Wildlife Warden.DL issued to the firm on 17.10.2022.Reminder sent on 02.11.2022, 17.11.2022, 02.12.2022, 17.12.2022. Final reminder sent on 01.01.2023. Comimittee decided to close the application.
70.	BELIEVERK	13.7.2	10000 KGS	12119	Comments received from MoEF&CC(WL) vide OM dated



	HQRXIMLAPPLY 00000773AM23	2	AGARWOOD	080	21.12.2022. The committee noted that the applicant has stated the purpose of Imports as re-export. The details in this regard have been sought from the applicant. Detailed response is awaited.
71.	A & S CREATIONS HQRXIMLAPPLY 00001082AM23	25.8.2 2	2 Nos Vectronics“Vertex PlusGPS Collar”	85269 190	Comments sought from MOEF (WL) on 29.08.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
72.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00001238AM23	22.9.2 022	8 nos. E-Obs GPS Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022.MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing, tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA. The committee decided to send reminder to the firm. Reminder sent to the firm on 03.01.2023. The firm directly replied to MoEF&CC vide email dated 09.01.2023.
73.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00001237AM23	22.9.2 022	1 no. LotekLitetrack 130 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
74.	A & S CREATIONS, N.DELHI	23.9.2 022	2 nos. LotekLitetrack 150 Collars with standard accessories	85269 190	Recommended by MoEF&CC(WL) vide OM dated 05.01.2023. The committee decided to approved the case subject to



	HQRXIMLAPPLY 00001244AM23				the conditions mentioned in the MoEF&CC(WL) OM dated 05.01.2023.
75.	Alqadeer Global Overseas (Opc) Private Limited HQRXIMLAPPLY 00001213AM23	17.9.2 022	60000 kgs. Dry clean cattle Horn Hollows	50790 90	Comments sought from MOEF (WL) on 27.09.2022. MoEF&CC(WL) vide OM dated 02.12.2022 has requested the firm to clarify the scientific names of species belonging to the dry clean cattle horn hollows, proposed for import. Final reminder sent on 03.01.2023. The committee decided to close the application.
76.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY 00001391AM23	13.10. 2022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) Etc.	93040 000	Comment sought from MOEF (WL) on 17.10.2022. MoEF&CC (WL) vide email dated 15.12.2022 has sought information from the firm. The committee decided to send reminder to the firm. Final Reminder sent to the firm on 03.01.2023.
77.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY 00001694AM23	31.11. 2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050 010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
78.	A & S CREATIONS HQRXIMLAPPLY 00001867AM23	16.12. 2022	10 nos. Telemetry Solutions GPS Collar with standard accessories	85269 190	Comments sought from MOEF (WL) on 19.12.2022
79.	A & S CREATIONS	13.12. 2022	3 nos. Vectronics" Vetrex Plus GPS	85269 190	Comments sought from MOEF (WL) on 19.12.2022

	HQRXIMLAPPLY 00001864AM23		Collar" with all standard accessories		
80.	A & S CREATIONS HQRXIMLAPPLY 00001863AM23	13.12. 2022	7 nos. Vectronics" Vertex Plus GPS Collar" with all standard accessories	85269 190	Comments sought from MOEF (WL) on 19.12.2022 MoEF&CC(WL) vide OM dated 02.01.2023 has sought information from the firm.
81.	A & S CREATIONS HQRXIMLAPPLY 00001862AM23	13.12. 2022	10 nos. Vectronics "Vertex Plus GPS Collar" with standard accessories	85269 190	Recommended by MoEF&CC(WL) vide OM dated 02.01.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(WL) OM dated 02.01.2023.
82.	BIOHAB INC HQRXIMLAPPLY 00002025AM23	5.1.20 23	2 nos. Veterinary Equipment /ATN BinoX-4K, 4x16 Smart Day/Night Binoculars, Laser Rangefinde & accessories	90051 000	Comments sought from MOEF (WL) on 6.1.2023
83.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY 00002041AM23	7.1.20 23	91 pcs. JMDB13 Co2 dart projector Double Barrel with DANiNJECT scope 1.75-4x32 11mm rifled & 13mm bore barre, JMSP25 Co2 dart projector Take Down model with DANiNJECT scope1.75- 4x32 Long 11mm rifled barrel & sh, JMST11 Co2 dart projector with DANiNJECT scope 1.75-4x32 11 mm bore barrels etc.	93040 000	Comments sought from MOEF (WL) on 9.1.2023
84.	RAJAT SINGH HQRXIMLAPPLY	10.1.2 023	1 no. TAXIDERMY ANIMAL	97050 010	Comments sought from MOEF (WL) on 10.1.2023

	00002056AM23		MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)		
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
85.	PRASANJIT ROY HQRXIMLAPPLY 00000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments received from D/o Fisheries vide Letter dated 15.12.2022. The committee noted that the name of the firm on the NOC differs from the applicant firm's name. The committee decided to seek clarification from the firm in the matter.
86.	AQUA BRIAO HQRXIMLAPPLY 00001490AM23	1.11.2 022	400000 nos. Ornamental Fish	30119 00, 03011 100	Comments sought from Dept of Fisheries on 02.11.2022 D/o Fisheries vide letter dated 23.11.2022 informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. The importer may be asked to submit the same in prescribed format. The firm has been requested to submit the same on 13.12.2022. The committee decided to send final reminder to the firm. Final Reminder sent to the firm on 03.01.2023. The committee decided to close the case for non-reply.
87.	Rajesh Auto Merchandise Private Limited HQRXIMLAPPLY	7.11.2 022	300 MT FISH LIPID OIL CRUDE	15042 010	Comments sought from Dept of Fisheries on 14.11.2022. D/o Fisheries vide letter dated 23.11.2022 informed that, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall

	00001537AM23				be governed under FSSAI standards/regulations. Accordingly, the committee decided to refer the case to FSSAI for their comments. The application has been forwarded to FSSAI for comments on 12.12.2022
88.	CHOWDHURY ENTERPRISE HQRXIMLAPPLY 00001592AM23	17.11.2022	641000 nos. ORNAMENTAL FISH	3011100	Comments sought from D/o Fisheries on 17.11.2022.
89.	Craftlee HQRXIMLAPPLY 00001655AM23	25.11.2022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Comments sought from Dept. of Fisheries on 28.11.2022 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
90.	Kanissh Shell Craft HQRXIMLAPPLY 00001745AM23	5.12.2022	1885 kgs. SEA SHELL HANDICRAFT	96019090	Comments sought from Dept of Fisheries) on 6.12.2022 Comments sought from and MOEF (WL) on 6.12.2022. MoEF&CC(WL) vide OM dated 12.01.2023 has requested the firm to submit NOC of the concerned Chief Wildlife Warden.
91.	Balaji Sea Shell Mart HQRXIMLAPPLY 00001783AM23	8.12.2022	1115 kgs. SEASHELL HANDICRAFT – COWRIE BRACELET; HANDICRAFT – SHELL BOX; SEASHELL HANDICRAFT-SHELL HANGINGS etc.	96019090	Comments sought from D/o Fisheries on 13.12.2022. Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide OM dated 26.12.2022 has requested the firm to submit NOC of the concerned Chief Wildlife Warden.
92.	VGP MARINE KINGDOM	15.12.2022	460000 nos. Ornamental Fish	03011100	Comments sought from Dept of Fisheries on 15.12.2022

	PRIVATE LIMITED HQRXIMLAPPLY 00001847AM23				
93.	SHOWOFF PETS (OPC) PRIVATE LIMITED HQRXIMLAPPLY 00001896AM23	20.12. 2022	3265500 nos. Ornamental Fish	03011 900	Comments sought from Dept of Fisheries on 21.12.2022
94.	V WORLD AQUARIUM HQRXIMLAPPLY 00001921AM23	20.12. 2022	5106000 nos. Ornamental Fish	03011 100	Comments sought from Dept of Fisheries on 23.12.2022
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
95.	Axora Resources Limited, Kolkata HQRXIMLAPPLY 00281039AM22	9.12.2 021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020 090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through Parivesh Portal. The firm has been requested to approach MoEF&CC

					through Parivesh Portal on 13.12.2022
96.	SHRI GIRIJA ALLOY & POWER (I) PRIVATE LIMITED HQRXIMLAPPLY 00001567AM23	14.11. 2022	45000 MT Ferro Manganese Slag	26201 990	Comments sought from M/o Steel on 15.11.2022. The committee decided to send reminder to M/o Steel. Reminder Sent to M/o Steel on 03.01.2023.
97.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY 00002058AM23	10.1.2 023	6000 kgs. Ferro Silicon Magnesium barium Base and Ferro Silicon Magnesium	72029 921, 72029 922	Comments sought from M/o Steel on 10.1.2023
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
98.	Caterpillar India Engineering Solutions Pmc-V Private Limited HQRXIMLAPPLY 00000193AM23	28-04- 2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	85371 000 ,8517 6290, 84715 000, 85312 000, 85176 990	The firm has withdrawn the application. Accordingly, committee decided to close the application.

99.	RSVS GRANITES & ASSOCIATES LLP HQRXIMLAPPLY 00001687AM23	28.11. 2022	500 MT ROUGH GRANITE BLOCKS	25161 100	Comments sought from M/o Mines on 14.12.2022. M/o Mines vide email dated 22.12.2022 informed that the comments are awaited from Indian Bureau of Mines.
100.	AAR KAY IMPEX HQRXIMLAPPLY 00001932AM23	24.12. 2022	10000 MT BASIC ROCK BOULDERS	25169 020	Comments sought from M/o Mines on 26.12.2022
101.	METSO OUTOTEC INDIA PRIVATE LIMITED HQRXIMLAPPLY 00002030AM23	6.1.20 23	300 kgs. Granite, Porphyry, Basalt, Sandstone And Other Monumental Or Building Stone	25169 090	The firm has been requested to submit supporting documents on 06.01.2023.
102.	D-CAM Engineering HQRXIMLAPPLY 00002052AM23	9.1.20 23	20 nos. Type of Sandstone like, Bandera , Castlegate,Berea, San Saba	25162 000	Comments sought from M/o Mines on 10.1.2023

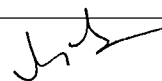
**Part
7**

M/o Heavy Industries

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
103.	DLF Cyber City Developers Limited HQRXIMLAPPLY 00001173AM23	12.9.2 022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021 320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on

					24.11.2022.MHI vide OM dated 18.01.2023 has sought information from the firm.The committee decided to seek clarification from the firm.
104.	TRONICSZONE HQRXIMLAPPLY 00000938AM23	5.8.20 22	500 nos. LINE FILTER 115/250VAC 5A, Qualtek make, part no. 851-05/006	85480 000	Comment Sought from MHI on 14.11.2022. MHI vide OM dated 18.11.2022 has informed that the import item does not pertain to MHI. Meity and DOT may be consulted. The application has been forwarded to DoT and MeiTY for their comments on 12.12.2022. The committee decided to send reminder to DoT and Meity.
105.	TODI PLYWOODS HQRXIMLAPPLY 00001577AM23	15.11. 2022	25911 Kgs of Drywall screws	73181 400	The firm has withdrawn the application. The committee decided to close the case.
106.	NORTHEAST MOTORS HQRXIMLAPPLY 00001618AM23	19.11. 2022	366 units Motor Spare Parts	87089 900	Comments sought from MHI on 14.12.2022. MHI vide OM dated 18.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm.
107.	G K STEEL HQRXIMLAPPLY 00001691AM23	29.11. 2022	2500 MT Iron & Steel Shaft	73269 080	Comments sought from MHI on 30.11.2022 MHI vide OM dated 09.12.2022 has sought information from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to MHI on 13.01.2023. MHI vide OM dated 17.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm.
108.	R K TRADERS HQRXIMLAPPLY	12.12. 2022	500 MT IRON & STEEL SHAFT (	73269 080	Comments sought from MHI on 4.12.2022

	00001824AM23		CUT INTO PIECES)		
109.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001870AM23	16.12. 2022	1512 nos. SPECIFICATION - Catalogue	85269 190	Comments sought from MHI on 19.12.2022. MHI vide OM dated 20.12.2022 informed that the import item does not pertain to MHI. DoT and Meity may be consulted in the matter. Comments sought from Meity & DoT on 13.01.2023. The committee decided to send reminder to DoT and Meity.
110.	FAIRWAY SPORTS PRIVATE LIMITED HQRXIMLAPPLY 00001905AM23	20.12. 2022	100 kgs. Spring Asm, Front, Leaf	73201 011	The firm has been requested to submit supporting documents on 21.12.2022. The committee decided to send a final reminder to the firm.
111.	CRESCENT TECHNO SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY 00001900AM23	20.12. 2022	6.175 MT 7 T Conveyor chain	73151 290	The firm has been requested to submit supporting documents on 21.12.2022. The committee decided to send a final reminder to the firm.
112.	SANDIP BUSINESS CENTRE HQRXIMLAPPLY 00002046AM23	9.1.20 23	9.793 MT / 106 kgs. NUTBOLT WASHER and FERRULE	73181 500, 69149 000	The firm has been requested to submit supporting documents on 10.01.2023. The committee decided to send a final reminder to the firm.
Part	DRDO				



8					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
113.	Wildlion Technologies Private Limited HQRXIMLAPPLY 00001304AM23	3.10.2022	2 nos. RZR Gen II HD-E 1-6x24 VMR-2 MOA [Riflescope] and Venom 5-25x56 FFP EBR-7C MOA [Riflescope]	90131010	Comments received from DRDO vide email dated 27.10.2022. The committee decided to seek clarification regarding purpose of import from the firm. Clarification sought from the firm regarding purpose of import on 12.12.2022. Committee noted that the application is for supply to Defence. Committee decided to close the application and direct the firm to approach DDP as per their DGFT delegation order dated 28.05.2018
114.	BOSCH LIMITED HQRXIMLAPPLY 00000682AM23	4.7.22	65558.0 nos. DINION IP 5000 HD 1080p camera NBN-50022-CF.01U.283.895, Fixed dome 12MP 360? IVANIN-70122-F1AF.01U.290.593, FLEXIDOME IP 7000 VR 720p 3-9mm IVANIN-73013-A3AF.01U.314.808, etc	85258300	Comments received from DRDO vide emails dated 10.11.2022 and 09.01.2023. The committee decided to examine the case on file for approval of competent authority.
115.	Jungheinrich Lift Truck India Private Limited HQRXIMLAPPLY 00371966AM22	1.3.2022	2 pcs. Camera	85258900	The application has been forwarded to DRDO for comments. DRDO vide email dated 14.12.2022 has sought information from the firm. DL issued to the firm on 04.01.2023. The committee decided to send a final reminder to the firm.



116.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY 00001850AM23	15.12. 2022	1 no. VRI-V2640-72G-M-HIGH SPEED CAMERA AND ITS ACCESSORIES	85258 100	Ex-post facto approval
117.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY 00001979AM23	29.12. 2022	36 nos. EQUINOX 6X50 Equinoz Z2	90058 090	Recommended by DRDO vide email dated 19.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO email dated 19.01.2023
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
118.	Interglobe Aviation Limited HQRXIMLAPPLY 00000960AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101 920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that case is under examination with them.
119.	The Automotive Research Association Of India HQRXIMLAPPLY 00001182AM23	13.9.2 022	121810 kgs. CEC Legislative Fuel RF-06- 03 (EURO IV Diesel); Diesel, EURO-6 Cert Fuel B7; CEC Legislative Fuel RF-06-99 (EURO III Diesel) etc.	27101 944, 27102 020, 27101 241,	Recommended by M/o P&NG vide OM dated 18.01.2023. The Committee decided to recommend the case subject to further approval by competent authority.
120.	J.M. Petrochemicals Private Limited	20.9.2 022	54000 klr. PETROLEUM HYDROCARBON SOLVENT	27101 920	The firm vide letter dated 20.09.2022 has been requested to submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and

	HQRXIMLAPPLY 00001227AM23		125/240		02.11.2022. The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG
121.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY 00001256AM23	21.9.2 022	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101 249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that case is under examination with them.
122.	Caterpillar India Private Limited HQRXIMLAPPLY 00001356AM23	11.10. 22	24360 ltrs. CARCAL EN590 Class 4 (2014048)	27102 090	Recommended by M/o P&NG vide OM dated 18.01.2023. The Committee decided to recommend the case subject to further approval by competent authority.
123.	HPCL-Mittal Energy Limited HQRXIMLAPPLY 00001378AM23	13.10. 22	20 ltrs. CYNDIESEL (TACOIL)	27101 990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. The committee decided to send reminder to the firm.

124.	Srinivasa Lubes and Petroleums HQRXIMLAPPLY 00001360AM23	11.10.22	5000 MT Low Aromatic White Spirit	27101 990	Comments received from M/o P&NG vide OM dated 06.01.2023. The committee decided to seek clarification from the firm regarding purpose of import.
125.	Asiapiya Chemicals And Solvent Private Limited HQRXIMLAPPLY 00001500AM23	2.11.2022	650 MT Ketrul D80 (Hydrocarbon Oil Having More Than 70% Mineral Oil Contents)	27101 290	Recommended by M/o P&NG vide OM dated 10.01.2023. The Committee decided to recommend the case subject to further approval by competent authority.
126.	Total Energies Marketing India Private Limited HQRXIMLAPPLY 00001525AM23	5.11.2022	2900 MT Lubrilam S31L; Spirdane D40; Farasol-A and Solane 80-110	27101 290	Recommended by M/o P&NG vide OM dated 02.01.2023. The Committee decided to recommend the case subject to further approval by competent authority.
127.	MEHTA PETRO-REFINERIES LTD HQRXIMLAPPLY 00001517AM23	4.11.2022	1500 MT Low Aromatic White Spirit	27101 990	Recommended by M/o P&NG vide OM dated 02.01.2023. The Committee decided to recommend the case subject to further approval by competent authority.
128.	Mangalore Refinery and Petrochemicals Limited HQRXIMLAPPLY 00001536AM23	7.11.2022	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.	27101 990, 29011 000	Comments sought from P&NG on 09.11.2022. M/o P&NG vide email dated 22.11.2022 has sought some clarification from the firm. M/o P&NG vide email dated 03.01.2023 has sought information from the firm. DL issued on 06.01.2023. The committee decided to send reminder to the firm.
129.	RAJ PETRO SPECIALITIES PRIVATE	14.11.2022	151080 kgs. ANY SOL- D100 19000KG / FLEXIBAG	27101 920	Comments sought from M/o P&NG on 15.11.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the

	LIMITED HQRXIMLAPPLY 00001563AM23				supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.
130.	BOSCH LIMITED HQRXIMLAPPLY 00001586AM23	15.11. 2022	8600 MT F002.Z93.071 – Diesel EN 590	27101 944	Comments sought from M/o P&NG on 17.11.2022. The technical specification received from the firm has been forwarded to M/o P&NG on 26.12.2022 M/o P&NG informed the committee that case is under examination with them
131.	NIHON PARKERIZING (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00001680AM23	23.11. 2022	700 MT EXXSOL – D40 FLUID (Dearomatised Hydrocarbons Solvent)	27101 239	Comments sought from P&NG on 29.11.2022. The technical specification received from the firm has been forwarded to M/o P&NG on 26.12.2022. M/o P&NG informed the committee that case is under examination with them
132.	V.S.M.AQUA PORT HQRXIMLAPPLY 00001682AM23	28.11. 2022	500 MT Industrial Solvent	38140 010	Comments sought from M/o P&NG on 11.01.2023. M/o P&NG informed the committee that case is under examination with them.
133.	RVS PETRO CHEMICALS LIMITED HQRXIMLAPPLY 00001696AM23	30.11. 2022	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101 920	Comments sought from M/o P&NG on 21.12.2022. M/o P&NG vide email dated 02.01.2023 has sought information from the firm. DL issued on 02.01.2023. M/o P&NG informed the committee that case is under examination with them.

134.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY 00001731AM23	3.12.2 022	2000 MT ANYSOL – D100 19000KG/FLEXIBAG	27101 920	Comments sought from P&NG on 6.12.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.
135.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY 00001730AM23	3.12.2 022	3000 MT FARASOL A	27101 920	Comments sought from MoP&NG on 06.12.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.
136.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY 00001729AM23	3.12.2 022	3600 MT FAROL 250	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.

137.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY 00001727AM23	3.12.2 022	1500 MT FARAOL PO 100	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.
138.	RELIABLE INDUSTRIES HQRXIMLAPPLY 00001725AM23	3.12.2 022	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101 920	Comments sought from M/o P&NG on 19.12.2022. M/o P&NG informed the committee that case is under examination with them.
139.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY 00001749AM23	5.12.2 022	300 MT ANY SOL- D60 19000KG / FLEXIBAG	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022. M/o P&NG informed the committee that case is under examination with them.
140.	EXXONMOBIL LUBRICANTS PRIVATE LIMITED HQRXIMLAPPLY 00001833AM23	13.12. 2022	8000 MT Exxsol D40 De-aromatized Hydrocarbon solvent	27101 920	Comments sought from P&NG on 16.12.2022. M/o P&NG informed the committee that case is under examination with them.

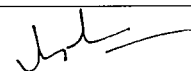
141.	Jyothi Lubricants HQRXIMLAPPLY 00001887AM23	19.12. 2022	20 MT Used Engine Oil	27109 900	Comments sought from P&NG on 21.12.2022. M/o P&NG informed the committee that case is under examination with them.
142.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001910AM23	19.12. 2022	500 MT EXXSOL D30 (SOLVENT 125 / 240)	27101 920	Comments sought from M/o P&NG on 21.12.2022. M/o P&NG informed the committee that case is under examination with them.
143.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY 00002026AM23	5.1.20 23	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102 010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that case is under examination with them.

**Part
10**

DoT and M/o Civil Aviation

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
144.	ELEKTRONIK LAB HQRXIMLAPPLY 00000168AM23	25.4.2 2	33 Nos SE 125 Transmitter	85269 140	Recommended by DoT vide Letter dated 21.11.2022 Comments sought from M/o Civil Aviation on 26.04.2022. Reminder sent on 17.08.2022 and 6.10.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 26.11.2022 and 11.12.2022. The committee decided to

					send final reminder to the firm. Final reminder sent to the firm on 26.12.2022. The committee decided to close the case due to no reply from the firm.
145.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000870AM23	26.7.2 2	1072 Nos 6109088 SENSOR GP- OBJECT 16 nos 5075550 SENSOR GP- OBJECT	85261 000	Comments received from DGCA vide email dated 18.08.2022. Comments sought from DoT vide letter dated 04.08.2022. DOT vide Letter dated 21.11.2022 has requested the applicant to obtain scrutiny-based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported. The firm has been directed to obtain scrutiny based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported on 13.12.2022. Reminder sent to the firm on 28.12.2022 and 12.01.2023. The committee decided to send final reminder to the firm.
146.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000869AM23	26.7.2 2	5 Nos Mesta Compact Series	85261 000	Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm. Reply from the firm referred to DoT vide email dated 12.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 01.12.2022. Reply received from the firm forwarded to DoT on 20.12.2022.



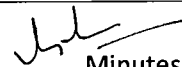
					Comments sought from M/o Civil Aviation on 16.08.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. Reply received from the firm has been forwarded to DGCA on 18.01.2023.
147.	Kautech Advance Systems Private Limited HQRXIMLAPPLY 00001204AM23	16.9.2022	2 nos. Radar of Anti- Drone System	85261000	Comments sought from DoT on 13.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 01.12.2022. Comments sought from M/o Civil Aviation on 13.10.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. The committee decided to send final reminder to the firm. Final reminder sent to the firm on 06.01.2023. The committee decided to close the case due to no reply from the firm.
148.	Kautech Advance Systems Private Limited HQRXIMLAPPLY 00001208AM23	16.9.2022	29 nos. Pelican Case Wheeled, Mesa Ssr Radar, Ptz Camera, Ethernet Cables Fitted with Connectors Etc.	42021190, 85261000, 85261000,	Comments sought from DoT vide letter dated 19.09.2022. DoT vide email dated 20.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 01.11.2022. DoT vide email dated 11.11.2022 has informed that imported quantity differs from import license, therefore NOC may not be issued.

					Comments sought from M/o Civil Aviation on 19.09.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. The committee decided to send final reminder to the firm. Final reminder sent to the firm on 06.01.2023. The committee decided to close the case due to no reply from the firm.
149.	TATA STEEL LIMITED HQRXIMLAPPLY 00001329AM23	6.10.2 022	1 no. Receiver Transmitter Antenna Assembly	85261 000	Comments sought from DoT on 07.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 01.12.2022 Comments sought from M/o Civil Aviation on 07.10.2022. DGCA vide email dated 22.12.2023 has sought information from the firm. The committee decided to send reminder to the firm.
150.	Aptiv Components India Private Limited HQRXIMLAPPLY 00001419AM23	19.10. 2022	40000 nos. Module Asm Srr5 Ecu Rl (Model No. 2h5tr) And Module Asm Srr5 Ecu Rr (Model No. 2h5tr)	85261 000	Comments sought from DoT on 19.10.2022. DoT vide email dated 11.11.2022 has sought scrutiny based ETA and import license from RLO of WPC wing. The committee decided to send reminder to the firm. Reminder sent to the firm on 12.12.2022 Comments sought from DGCA on 19.10.2022. DGCA vide email dated 22.12.2023 has sought information from the firm.
151.	ECONOMIC EXPLOSIVES LIMITED	1.11.2 022	1 set Doppler Radar System	90312 000	Comments sought from DoT on 02.11.2022. DoT vide email dated 11.11.2022 has sought import

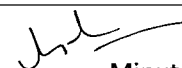


	HQRXIMLAPPLY 00001486AM23				license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 13.12.2022. The committee decided to send final reminder to the firm. Comments sought from DGCA on 02.11.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. Reply received from the firm has been forwarded to DGCA on 13.12.2022. DGCA vide email dated 22.12.2022 informed that the items proposed to import ITC(HS) Code:90312000 does not come under the purview of DGCA. Therefore, they have no comments on subject matter.
152.	Kav Engineering And Marketing Private Limited HQRXIMLAPPLY 00001538AM23	5.11.2 022	2 nos. Doppler Radar System	90312 000	The firm has withdrawn the application. The committee decided to close the case.
153.	ALPHANAV INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001562AM23	14.11. 2022	1 no. Radar JMA 5312 – 6BB	85261 000	Comments sought from DOT on 14.11.2022 DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm. Comments sought from DGCA on 14.11.2022. The committee decided to re-send the application to DGCA.
154.	AZISTA INDUSTRIES PRIVATE	26.11. 2022	1 set ENFORCE AIR TM RADIO- EA-MIL-CORE (PT-b)	85176 290	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them.

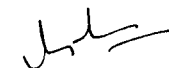
	LIMITED HQRXIMLAPPLY 00001670AM23				Comments sought from DoT on 05.12.2022
155.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY 00001698AM23	30.11. 2022	1 no. AFR-1 SATELLITE	88026 000	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 05.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.
156.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY 00001740AM23	3.12.2 022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261 000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm.
157.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY 00001739AM23	3.12.2 022	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261 000	Comments sought from DGCA on 06.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm.
158.	TOYOTA KIRLOSKAR	5.12.2	9075 nos. SENSOR ASSY,	85261 000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under



	MOTOR PRIVATE LIMITED HQRXIMLAPPLY 00001738AM23	022	MILLIMETER WAVE RADAR (PART No. 882104815000)		examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. The committee decided to send reminder to the firm.
159.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY 00001763AM23	6.12.2022	6 nos. FIELDCTRL RADAR TRACKER; FIELDCTRL RADAR CLASSIFIER; FIELDCTRL RANGE 90/20 3D MIMO RADAR etc.	85269190 / 85261000	Comments sought from DGCA on 12.12.2022. DGCA informed the committee that case is under examination with them. Comments sought from DoT on 12.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. Reply received from the firm has been forwarded to DoT on 06.01.2023.
160.	DR KHURSHEDD AHMAD, PRINCIPAL INVESTIGATOR, S&H HQRXIMLAPPLY 00001925AM23	23.12.2022	4 units 5g Solar PTT-100 Satellite Transmitter	85269150	Comments sought from DoT on 12.01.2023. The committee decided to resend the application to DoT. Comments sought from DGCA on 12.01.2023
161.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00001951AM23	27.12.2022	1 no. RADAR KODEN MDC 7910 WITH 6 FEET ANTENNA	85261000	Comments sought from DoTon 30.12.2022 Comments sought from DGCAon 30.12.2022. DGCA informed the committee that case is under examination with them.



162.	3E Saleserv HQRXIMLAPPLY 00002051AM23	9.1.20 23	8 pcs. smart sensor 200S 60Ghz Radar UL SBC-01UL	85261 000	Comments sought from DoT on 10.1.2023 Comments sought from DGCA on 10.1.2023 DGCA informed the committee that case is under examination with them.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
163.	Innxt Aviation Private Limited HQRXIMLAPPLY 00001071AM23	25.8.2 2	210 nos Nozzles, Packing Performed, Filter Element	88033 000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA vide email dated 19.01.2023 has sought information from the firm. The committee decided to send DL to the firm.
164.	ABHYUDAY BHARAT MEGA DEFENSE CLUSTER LLP HQRXIMLAPPLY 00001337AM23	8.10.2 022	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH-7 Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.	88073 000	Comments sought from DGCA on 10.10.2022. DGCA vide email dated 23.12.2022 informed that the items proposed to import for defence R&D project purpose and they are not going to use/installed on any civil aircraft for any purpose. Therefore, DGCA has no comments in the matter. Comments received from DDP vide email dated 10.01.2023. Committee decided to confirm the end-sue from Indian Army.



165.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069 200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023.
166.	Praphulla Raj Singh HQRXIMLAPPLY 00001721AM23	2.12.2022	1 no. Two Seater Aircraft	88022 000	Comments sought from DGCA on 15.12.2022. DGCA vide email dated 19.01.2023 has sought information from the firm. The committee decided to seek clarification from the firm.

Part 12 **Department of Biotechnology**

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
167.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY 00000527AM2	13-06-2022	4 VLS Aceol (Hofsteniamiamia) worms	10620 00	Recommended by DAHD vide OM dated 28.06.2022. Comments sought from D/o Biotechnology on 17.06.2022. Reminder sent on 12.08.2022. The Committee decided to send reminder to D/o Biotechnology. Reminder sent to D/o Biotechnology on 12.12.2022

Part 13 **D/o Food & PD**

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
168.	Encube Ethicals Private Limited	26.4.22	1000 Kgs REFINED COCONUT OIL	15131 900	Comments sought from D/o Food & PD on 28.04.2022. D/o Food & PD vide OM dated 13.12.2022 has informed

	HQRXIMLAPPLY 00000175AM23		PH.EUR		that they have no input to offer. Comments received from D/o Pharma on 03.01.2023. Committee decided to seek comments from FSSAI and DoHFW.
Part 14	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
169.	MANISH AGARWAL HQRXIMLAPPLY 00000521AM23	10-06-2022	50000.000 NOS Tiller Blade Used in Rotavators Of Agriculture Machinery	84329 090	Comments sought from DA&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. Reply from the firm referred to DA&FW on 17.10.2022
170.	MIDAS OVERSEAS HQRXIMLAPPLY 00001429AM23	20.10.2022	200 MT Muskmelon Seeds	12077 090	Comments sought from DA&FW on 03.11.2022.
171.	Shri Ram Gopal Ji HQRXIMLAPPLY 00001036AM23	20.8.22	100 MT Musk Melon Seeds	12077 090	Comments sought from DA&FW on 03.11.2022.
172.	Rahul Agro Industries HQRXIMLAPPLY 00001532AM23	6.11.2022	9000 MT Water Melon Seeds	12077 010	Comments sought from DA&FW on 07.11.2022 Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.



173.	Samurai Tradex HQRXIMLAPPLY 00001531AM23	6.11.2 022	9000 MT Water Melon Seeds	12077 010	Comments sought from DA&FW on 07.11.2022 Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
174.	K K GLOBAL HQRXIMLAPPLY 00001612AM23	20.11. 2022	378 MT Watermelon Seeds	12077 090	Comments sought from DA&FW on 22.11.2022. Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
175.	BISHNOI AGRO INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001615AM23	21.11. 2022	550 MT Watermelon Seeds	12077 090	Comments sought from DA&FW on 22.11.2022. Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
176.	BISHNOI AGRO INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001617AM23	21.11. 2022	180 MT Watermelon Seeds	12077 090	Comments sought from DA&FW on 14.12.2022 Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
177.	UMA EXPORTS LTD HQRXIMLAPPLY 00001758AM23	6.12.2 022	2000 MT Watermelon Seeds	12077 090	Comments sought from DA&FW on 12.12.2022 Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
178.	KNIGHT TRADING COMPANY HQRXIMLAPPLY 00001820AM23	11.12. 2022	550 MT MELON SEEDS	12077 090	Clarification has been sought from the firm on 13.12.2022 regarding types of seed. Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.

179.	MANISH AGARWAL HQRXIMLAPPLY 00001879AM23	18.12. 2022	50000.000 NOS TILLER BLADE USED IN ROTAVATORS OF AGRICULTURE MACHINERY	84329 090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 19.12.2022
180.	SHIV RAM KHANNA & SONS HQRXIMLAPPLY 00001994AM23	31.12. 2022	100 MT Water Melon Seeds	12077 090	Comments sought from DA&FW on 12.01.2023. Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.
181.	GAURI SEEDS PRODUCTS HQRXIMLAPPLY 00002009AM23	3.1.20 23	500 MT Water Melon Seeds	12077 090	Comments received from DA&FW vide OM dated 05.01.2023. Accordingly, the committee decided to reject the case.

**Part
15**

MeitY

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
182.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000608AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480 000	Comments received from DoT vide email dated 21.09.2022 Application referred to MeitY on 30.08.2022.
183.	Samrisa Infotech Private Limited	30.8.2 2	3 nos HP/IProliant DL 360p 8Gen	84715 000	The Committee in its meeting No 06/AM23 had decided to examine the case on file as per SoP of MeitY.

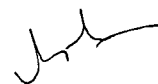
	HQRXIMLAPPLY 00001105AM23		Server		Clarification regarding items intended to be imported has been sought from the firm vide letter dated 10.10.2022. Reminder sent to the firm on 25.11.2022. Final reminder sent to the firm on 10.12.2022. The committee decided to close the case due to no reply from the firm.
Part 16	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY 00001579AM23	14.11. 2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010 010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 11.01.2023 has sought information from the firm.
185.	MEWARA MINING EXPLOSIVES HQRXIMLAPPLY 00001610AM2	19.11. 2022	100000 nos. Autostem– Safety Cartridge	36020 090	Recommended by PESO vide letter dated 11.01.2023. The committee decided to examine the case on file for approval of competent authority.
186.	AIRBUS GROUP INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001779AM23	9.12.2 022	1 no. UN 0323 Pyrotechnic Cartridge	36020 090	PESO vide letter dated 11.01.2023 has not recommended the case. The committee decided to reject the case as per comments received from PESO vide letter dated 11.01.2023.
187.	SBL ENERGY LIMITED	15.12. 2022	500 MT Trinitrotoluene (TNT)	36020 090	Recommended by PESO vide letter dated 21.12.2022. The committee decided to examine the case on file for

	HQRXIMLAPPLY 00001848AM23				approval of competent authority.
188.	SBL ENERGY LIMITED HQRXIMLAPPLY 00001851AM23	15.12. 2022	500 MT Trinitrotoluene (TNT)	36020 090	Comments sought from PESO on 15.12.2022
189.	EXPRO NORTH SEA LIMITED HQRXIMLAPPLY 00001913AM23	22.12. 2022	155000 nos. Explosives	36020 010, 36030 020, 36030 031	Recommended by PESO vide letter dated 11.01.2023. The committee decided to examine the case on file for approval of competent authority.
190.	SPECIAL BLASTS LIMITED HQRXIMLAPPLY 00001934AM23	24.12. 2022	500 MT Trinitrotoluene (TNT)	36020 090	Recommended by PESO vide letter dated 17.01.2023. The committee decided to examine the case on file for approval of competent authority.
191.	SOLAR INDUSTRIES INDIA LIMITED HQRXIMLAPPLY 00001987AM23	30.12. 2022	180 MT TNT - GRADE A UN NO 0209	36020 090	Recommended by PESO vide letter dated 11.01.2023. The committee decided to examine the case on file for approval of competent authority.
192.	FOCUS ENERGY LIMITED HQRXIMLAPPLY 00001999AM23	2.1.20 23	2100 nos. and 500 fts. EXPLOSIVES	36020 010, 36032 000, 36036 000	Recommended by PESO vide Letter dated 17.01.2023. The committee decided to examine the case on file for approval of competent authority.
Part 17	MoEF&CC (SU Division)				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
193.	Kuru Agri Products HQRXIMLAPPLY 00000807AM23	18.07.2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. Reply received from the firm has been forwarded to MoEF&CC(SU) on 09.11.2022.Reminder sent to MoEF&CC(SU) on 06.01.2023.
194.	Balaji Agrifuels Private Limited HQRXIMLAPPLY 00000817AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. MoEF&CC has sought specific documents from the applicant vide its OM dated 20.01.2023
195.	CLOUD 9 HQRXIMLAPPLY 00001942AM23	27.12.2022	10 MT Sandalwood (Santlum Album)	44039 923	Comments sought from MOEF&CC (SU Divn) on 27.12.2022. MOEF&CC (SU) vide OM dated 04.01.2023 has sought information from the applicant. Letter sent to the applicant on 10.01.2023.
Part 18	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
196.	BD CORP HQRXIMLAPPLY 00001653AM23	24.11.2022	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to	33074 900	Comments sought from MSME on 13.12.2022

			remove bed smell from shoes.		
197.	SANCHETI GLOBAL INC HQRXIMLAPPLY 00001658AM23	25.11. 2022	15 nos. / 2 kgs. 15 nos. of SAMPLES OF AIR FRESHNER and 2 kgs. of SAMPLES OF INCENSE STICKS	33074 900	Comments sought from MSME on 28.11.2022
Part 19	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
198.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00390203AM22	16.3.2 022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3- Pentafluoropropane (HFC- 245fa)	38273 100	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek clarification from concerned SPCB / firm regarding manufacturing capacity of the firm.DL issued on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
199.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00000037AM23	30.3.2 022	5000 MT TRANS-1,3,3,3 – TETRAFL UOROPROP-1-ENE) i.e. HFO-1234ze	29035 100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity

					for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
200.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000064AM23	06.04. 22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE GENETRON AZ-20 410A	38276 500	Recommended by MoEF&CC (OC) vide OM dated 19.04.2022.Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.04.2022.
201.	STALLION INDIA FFLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000588AM23	20-06- 2022	300000 KGS DIFLUOROMETHANE, PENTAFLUOROETHANE REFRIGERANT GAS R410a	38276 500	Recommended by MoEF&CC (OC) vide OM dated 28.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 28.06.2022.
202.	STALLION ENTERPRISES HQRXIMLAPPLY 00001145AM23	6.9.22	1000000 Kgs R410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 29.09.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.



203.	Navin Fluorine Advanced Sciences Limited HQRXIMLAPPLY 00001209AM23	16.9.2 022	4500 MT Carbon tetrachloride	29031 400	Comments received from MoEF&CC(OC) vide its OM dated 24.01.2023. Based on the given comments, the Committee decided to reject the application.
204.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY 00001309AM23	24.9.2 022	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034 600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued to the firm on 13.12.2022. Reply received from the firm on 30.12.2022. Committee decided to seek necessary clearances once again from the applicant.
205.	Borgwarner India Private Limited HQRXIMLAPPLY 00001324AM23	6.10.2 022	32000 nos. REFRIGERANT GAS R134a (R134A IN 450 GM CAN)	29034 500	Comments received from MoEF&CC vide OM dated 28.10.2022. The committee decided to seek details of the end use in the said case.
206.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY 00001437AM23	21.10. 2022	1000000 kgs. R410a – HFC Refrigerant Gas; R404a – HFC Refrigerant Gas; 1,1-Difluoroethane – R- 152a or HFC-152a etc.	38276 300, 38276 100, 29034 300	Comments received from MoEF&CC (OC) vide OM dated 07.11.2022. The committee decided to seek details of HCFC-wise annual processing capacity from the firm duly certified by the State PCB concerned, vide letter dated 13.12.2022. Response from the firm is awaited.
207.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY 00001591AM23	16.11. 2022	66000 MT R 134a Disposable CAN (450 Gm)	29034 500	Comments sought from MoEF&CC(O) on 17.11.2022. MoEF&CC(O) vide OM dated 23.11.2022 has sought further details from the firm. Letter issued on 14.12.2022.

208.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED HQRXIMLAPPLY 00001589AM23	03.11. 2022	2000000 kgs. 1,1,1,2 TETRAFLUOROETHANE (R134A)	29034 500	Comments received from MoEF&CC(O) vide OM dated 23.11.2022. The committee decided to seek utilization detail of the previous import authorizations issued for the item under consideration and also Actual User process being followed by them.
209.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED HQRXIMLAPPLY 00001588AM23	03.11. 2022	3000000 kgs. Difluoromethane HFC-32	29034 200	Recommended by MoEF&CC(O) vide OM dated 23.11.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 23.11.2022.
210.	A S H TRADERS HQRXIMLAPPLY 00001644AM23	23.11. 2022	24 kgs. R 404 YORK GAS	38271 100	Comments sought from MoEF&CC(OC) on 23.11.2022. MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the applicant.
211.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY 00001640AM23	22.11. 2022	1 kg. R240fa Standard	29037 800	Comments sought from MoEF&CC (O) on 23.11.2022. MoEF&CC(OC) vide OM dated 12.12.2022 has sought some information from the firm.
212.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY 00001713AM23	1.12.2 022	165000 nos. R134A Disposable CAN (450 Gm)	29034 500	Comments sought from MOEF&CC(OC) on 05.12.2022. MoEF&CC(OC) vide OM dated 14.12.2022 has sought information from the firm.
213.	NIFCO SOUTH INDIA MANUFACTURI	3.12.2 022	700 kgs. PENTAFLUOROETHANE – HFC 125	29034 400	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022.

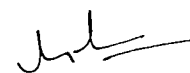
	NG PRIVATE LIMITED HQRXIMLAPPLY 00001732AM23				The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued on 28.12.2022.
214.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY 00001744AM23	5.12.2022	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034 500	Comments received from MoEF&CC(OC) vide OM dated 14.12.2022. The Committee decided to seek details of the processing/manufacturing proposed to be undertaken from the firm. DL issued on 06.01.2023.
215.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY 00001778AM23	9.12.2022	500 MT HFC-125 (44%), HFC-143a (52%), HFC-134a(4%)	38276 100	Comments received from MoEF&CC(OC) vide OM dated 21.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Letter issued to the firm on 06.01.2023.
216.	INSECTICIDES (INDIA) LIMITED HQRXIMLAPPLY 00001830AM23	13.12.2022	1250 MT 1,1,1-TRICHLORO-2,2,2-TRIFLUOROETHANE (CFC-113A)	29037 790	MoEF&CC(O) vide OM dated 22.12.2022 has not recommended the case. The committee decided to reject the case as per comments received from MoEF&CC(OC) vide OM dated 22.12.2022.
217.	CHILLAIRES SOLUTIONS HQRXIMLAPPLY 00001855AM23	15.12.2022	200000 kgs. REFRIGERANT R410A	38276 300	Recommended by MoEF&CC(OC) vide OM dated 29.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 29.12.2022

218.	ENVIRO SOLUTIONS HQRXIMLAPPLY 00001854AM23	15.12. 2022	247000 kgs. REFRIGERANT GAS HFC32	29034 200	Recommended by MoEF&CC(OC) vide OM dated 29.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 29.12.2022
219.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY 00001819AM23	12.12. 2022	2000 MT Tetrafluoroethane R134a (HFC-134a) and Difluoroethane R152a (HFC- 152a)	29034 500 / 29034 300	Comments received from MoEF&CC(OC) vide OM dated 21.12.2022. The committee decided to seek utilization detail of the previous import authorizations issued for the item under consideration and also actual user process being followed by them..
220.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY 00001868AM23	16.12. 2022	1000 MT 1,1,1,2- TETRAFLUOROETHAN E, HFC - 134a	29034 500	Recommended by MoEF&CC(O) vide OM dated 29.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
221.	PAM INDUSTRIES HQRXIMLAPPLY 00001873AM23	17.12. 2022	100000 kgs. Refrigerant Gas R404A	38276 100	Comments received from MoEF&CC(OC) vide OM dated 29.12.2022. The committee decided to seek details of the end use in the said case.
222.	ENVIRO SOLUTIONS HQRXIMLAPPLY 00001871AM23	15.12. 2022	190000 kgs. REFRIGERANT R152A	29034 300	Recommended by MoEF&CC(OC) vide OM dated 29.12.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments.

					The committee decided to approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 29.12.2022
223.	STALLION ENTERPRISES HQRXIMLAPPLY 00001927AM23	23.12.2022	1000000 kgs. (PENTA &TETRAFLUOROETHANE) R404A	38276 100	Comments received from MoEF&CC(OC) vide OM dated 03.01.2023. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB
224.	KANADIA FYR FYTER PRIVATE LIMITED HQRXIMLAPPLY 00001938AM23	23.12.2022	105 MT 75 MT of 1,1,1,3,3,3- HEXAFLUOROPROPANE (HFC-236fa) and 30 MT of 1,1,1,2,3,3,3- Heptafluoropropane (HFC 227 ea)	29034 600	Recommended by MoEF&CC(OC) vide OM dated 03.01.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 03.01.2023
225.	HELIOUS SPECIALTY GASES PRIVATE LIMITED HQRXIMLAPPLY 00001978AM23	29.12.2022	1500000 kgs. REFRIGERANT GAS R134A; R227EA and HFC245FA	29034 500, 29034 600, 29034 700	Recommended by MoEF&CC(O) vide OM dated 10.01.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC(OC) OM dated 10.01.2023.
226.	BETA HEALTH CARE PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00001984AM23	29.12.2022	4 nos. HEAT PUMP (REGRIGERANT R-134a)	38247 100	Comments sought from MOEF&CC(OC) on 2.1.2023 MoEF&CC(OC) vide OM dated 10.01.2023 has sought information from the firm.

227.	R3 CROP CARE PRIVATE LIMITED HQRXIMLAPPLY 00001991AM23	31.12. 2022	200 MT 1,1,1-Trifluoro Ethane	29037 790	Comments sought from MOEF&CC(OC) on 2.1.2023 MoEF&CC(OC) vide OM dated 10.01.2023 has sought information from the firm.
228.	STALLION ENTERPRISES HQRXIMLAPPLY 00002003AM23	2.1.20 23	50000 MT (1,3,3,3-Tetrafluoroprop-1-ene) HFO-1234ze	29035 100	Comments received from MoEF&CC(OC) vide OM dated 10.01.2023. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB
229.	VIKING FIRE PRODUCTS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00002004AM23	2.1.20 23	20 MT 1,1,1,2,3,3,3- Heptafluoropropane (HFC 227 ea)	29034 600	Recommended by MoEF&CC(OC) vide OM dated 10.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 10.01.2023
230.	SAFEX FIRE SERVICES LIMITED HQRXIMLAPPLY 00002007AM23	2.1.20 23	200 MT 1,1,1,3,3,3- HEXAFLUOROPROPANE (HFC-236fa) and 1,1,1,2,3,3,3- Heptafluoropropane (HFC 227 ea)	29034 600	Recommended by MoEF&CC(OC) vide OM dated 10.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 10.01.2023
231.	CRYPTZO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY 00002029AM23	6.1.20 23	20 MT Heptafluoropropane (HFC227ea), 1,1,1,2,2,3hexafluoropropane (HFC236cb), 1,1,1,2,3,3hexafluoropropane	29034 600	Recommended by MoEF&CC (OC) vide OM dated 19.01.2023. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 19.01.2023

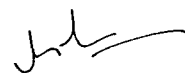
232.	ALLTEMP SUSTAINABLE REFRIGERANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00002057AM23	10.1.2 023	309 kgs. Tetrafluorothane (HFC-134a)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 19.01.2023. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
Part 20	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
233.	Max Speciality Films Private Limited HQRXIMLAPPLY 00001101AM23	30.8.2 2	1500 Pcs Fibre Reinforced Plastic core-FRPCore(Second Hand/Reusable)	39234 000	Recommended by D/o C&PC vide OM dated 21.11.2022 Comments sought from MoEF&CC(HSMD) on 01.09.2022.
234.	Sirim Scientific Solutions HQRXIMLAPPLY 00001074AM23	25.8.2 2	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211 100	Recommended by D/o C&PC vide OM dated 01.11.2022. Comments sought from MoEF&CC (HSMD) on 06.09.2022.
235.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY 00000585AM23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037 800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from C&PC on 06.09.2022. D/o C&PC informed the committee that the case is under examination with them.



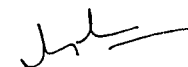
236.	Alchemie Finechem Private Limited HQRXIMLAPPLY 00001131AM23	5.9.22	3500 MT DENATURED ETHYLALCOHOL	22072 000	Comments sought from C&PC on 05.09.2022. C&PC vide email dated 09.09.2022 has sought some information / documents from the firm. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. D/o C&PC vide email dated 29.11.2022 has sought information from the firm. D/o C&PC vide email dated 20.12.2022 informed that reply awaited, under process.
237.	Mylan Laboratories Limited HQRXIMLAPPLY 00001478AM23	31.10. 2022	4992 ltrs. SDA 3A 200 PROOF (Specially Denatured Alcohol)	22072 000	Comment sought from C&PC on 01.11.2022. D/o C&PC vide email dated 20.12.2022 informed that the case is under process.
238.	IOL CHEMICALS AND PHARMACEUTIC ALS LIMITED HQRXIMLAPPLY 00001582AM23	16.11. 2022	75000 MT ETHYL ALCOHOL	22072 000,	Comments sought from D/o C&PC on 16.11.2022 D/o C&PC vide email dated 20.12.2022 informed that the case is under process.
239.	NOVELCO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY 00001623AM23	21.11. 2022	0.07 kgs. REFLECT PAPER, LGP & DIFFUSER SAMPLE	39269 099	Clarification has been sought from the firm on 22.11.2022 for reasons for application for import licence. The committee decided to reject the application for non-reply from the applicant.
240.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY 00001755AM23	5.12.2 022	5000 Mt DENATURED ETHYL ALCOHOL	22072 000	Comments sought from D/oC&PC on 6.12.2022 D/o C&PC vide email dated 15.12.2022 has sought information from the firm.DL issued on 20.12.2022. D/o C&PC vide email dated 18.01.2023 informed that no reply received from the firm till date. The committee

					decided to send a reminder to the firm.
241.	GUJARAT NARMADA VALLEY FERTILIZERS & CHEMICALS LIMITED HQRXIMLAPPLY 00001968AM23	29.12. 2022	50000000 ltrs. DENATURED ETHYL ALCOHOL (DEA)	22072 000	Comments sought from C&PC on 30.12.2022 D/o C&PC vide email dated 03.01.2023 has sought information from the firm.D/o C&PC vide email dated 18.01.2023 informed that the case is under process
242.	ALKYL AMINES CHEMICALS LIMITED HQRXIMLAPPLY 00001985AM23	30.12. 2022	22500 MT DENATURED ETHYL ALCOHOL (ETHANOL)	22072 000	Comments sought from D/o C&PC on 02.1.2023 D/o C&PC vide email dated 12.01.2023 has requested to advise the applicant firm to apply for requirement/import of DEA after getting valid environmental clearance, valid for at least upcoming one year. The committee decided to send a letter to the firm.
243.	N N GRAPHICS HQRXIMLAPPLY 00002042AM23	7.1.20 23	1220 nos. POF(POLYOLEFIN) shrink film used for industrial grade packing	39206 912	The firm has been requested to submit supporting documents on 09.01.2023. The committee decided to also seek clarification whether the said goods are new/re-cycled/waste.
Part 21	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
244.	SIGMA CHEMICAL INDUSTRIESS	11.01. 22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022.

	HQRXIMLAPPLY 00314896AM22				M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022. Committee decided to direct the firm to provide suitable NOC from MoEF&CC.
245.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY 00000449AM23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019 000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
246.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY 00000720AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123 000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 26.09.2022
247.	Parker Precious Metals LLP HQRXIMLAPPLY 00000616AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
248.	AJ Refinery Private Limited	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022.



	HQRXIMLAPPLY 00000615AM23				The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 18.08.2022
249.	Bright Metal Refiners HQRXIMLAPPLY 00000621AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 03.10.2022
250.	Sovereign Metals Limited HQRXIMLAPPLY 00000617AM23	23-06-2022	6 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 27.09.2022
251.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY 00000618AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 25.08.2022

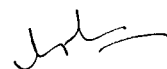


252.	Equidem Enterprise Private Limited HQRXIMLAPPLY 00000636AM23	25-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 06.10.2022
253.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY 00000643AM23	27-06-2022	3 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
254.	Augmont Enterprises Private Limited HQRXIMLAPPLY 00000529AM23	13.06.2022	2000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 28.09.2022
255.	MGR Overseas Private Limited HQRXIMLAPPLY 00000685AM23	29-06-2022	2 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 03.10.2022



256.	MMTC – Pamp India Private Limited HQRXIMLAPPLY 00000745AM23	11.07. 2022	10 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 30.09.2022
257.	Kundan Care Products Limited HQRXIMLAPPLY 00000917AM23	2.8.20 22	20000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 03.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The firm replied on 17.08.2022
258.	Zaveri And Company Private Limited HQRXIMLAPPLY 00000962AM23	10.8.2 2	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129 100	Comments sought from MoEF (HSMD) on 10.08.2022. The committee decided to send reminder to MoEF&CC(HSMD). The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The firm replied on 18.08.2022
259.	TWINBIRD CO HQRXIMLAPPLY 00000968AM23	10.8.2 2	100 Kg Waste and Scrap of Precious Metal	71129 990	Comments sought from MoEF&CC(HSMD) on 12.08.2022. MoEF&CC(HSMD) vide email dated 22.12.2022 has furnished their comments. Committee decided to seek clarification on the type of metal scrap proposed to be imported.
260.	METORO PRECIOUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY 00001198AM23	15.9.2 022	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129 920, 71123 000	Comments sought from MoEF (HSMD) on 15.09.2022. The committee decided to send reminder to MoEF&CC(HSMD).

261.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY 00001228AM23	15.9.2 022	71123000 kgs. Spent Catalyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Principally For Recovery Of Metal; Ash Containing Precious Metal Or Precious Metal Compounds Etc.	71129 990/7 11230 00	Comments sought from MoEF (HSMD) on 13.10.2022. The committee decided to send reminder to MoEF&CC(HSMD).
262.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY 00000423AM23	30-05- 2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203 090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022.
263.	RPG Industrial Product Private Limited HQRXIMLAPPLY 00001553AM23	11.11. 2022	100 MT PET FLAKES	39076 930	Recommended by MoEF&CC vide Letter dated 08.09.2022. The committee decided to examine the case on file for the approval of competent authority.
264.	G SURGIWEAR LIMITED 052100850839AM 21	5.03.2 021	500 kgs. TITANIUM POWDER (Ti- 6Al-4V)	81082 00090	The firm has been requested to apply online to MoEF&CC (HSMD) on 16.11.2022



265.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY 00001596AM23	17.11. 2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V- Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082 000	The firm has been requested to apply online to MoEF&CC (HSMD) on 18.11.2022
266.	REFRACAST METALLURGICA LS PRIVATE LIMITED HQRXIMLAPPLY 00001661AM23	25.11. 2022	2500 MT spent catalyst/residue containing vanadium, nickel, cobalt, molybdenum.	26209 900	Recommended for 500 MT by MoEF&CC vide letter dated 05.01.2023. The committee decided to approve the case for 500 MT subject to the condition mentioned in the MoEF&CC (HSMD) letter dated 05.01.2023.
267.	REVALYU RECYCLING (INDIA) LIMITED HQRXIMLAPPLY 00001689AM23	29.11. 2022	2000 MT PET SCRAP (Pet Flake)	39076 930	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal.
268.	RHODIUM MASTER HQRXIMLAPPLY 00001703AM23	30.11. 2022	20 MT SPENT CATALYST CONTAINING PRECIOUS METAL. PERCENTAGE OF PRECIOUS METAL IN SPENT MAY VARY EACH TIME	71129 990	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal.
269.	KBNM METALS PRIVATE LIMITED HQRXIMLAPPLY 00001821AM23	12.12. 2022	6900 kgs. MERCURY	28054 000	Recommended by MoEF&CC vide OM dated 13.09.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 13.09.2022



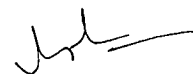
270.	Mohandis Enterprises HQRXIMLAPPLY 00001874AM23	17.12.2022	600 MT PET flake (chip)/PET bottle scrap, Viscosity 0.70 ? 0.80 dl/g Melting index 35 ? 5 g/10 min	39076110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal.
271.	RAVINDRA HERAEUS PRIVATE LIMITED HQRXIMLAPPLY 00001947AM23	27.12.2022	15 MT SPENT CATALYST CONTAINING PRECIOUS METAL	71129990	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal.
272.	J B ECOTEX LIMITED HQRXIMLAPPLY 00002012AM23	4.1.2023	1890 MT PET FLAKES	39076930	The firm has submitted copy of NOC dated 11.10.2022 of MoEF&CC. The committee decided to seek confirmation from MoEF&CC.
273.	J B ECOTEX LIMITED HQRXIMLAPPLY 00002013AM23	4.1.2023	3500 MT PET FLAKES	39076930	The firm has submitted copy of NOC dated 11.10.2022 of MoEF&CC. The committee decided to seek confirmation from MoEF&CC.
274.	INDUSTRIAL METAL POWDERS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00002036AM23	7.1.2023	650 kgs. TITANIUM POWDER	81082000	The firm has been requested to apply online in MoEF&CC for NOC through their Parivesh Portal on 10.01.2023
Part	MoEF&CC (HSMD) & DPIIT				

22					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
275.	PUNJAB RUBBERS HQRXIMLAPPLY 00000634AM23	30.07.2022	1000000 kgs. latex gloves	40151 900	Comments sought from MoEF&CC (HSMD) on 26.07.2022.
					Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 12.01.2023 has sought information from the firm.
276.	Indo-Mim Private Limited HQRXIMLAPPLY 00000998AM23	16.8.22	3000 Kgs F75 Scrap Material.	81053 000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal.
					Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023.
277.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY 00001120AM23	2.9.22	6000 MT Lead AcidBatteryScrap asper ISRI'Rains' /BatteryPlates as per ISRI'Rails	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021.
					Comments sought from DPIIT on 05.09.2022.DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 06.01.2023.
278.	M M ENTERPRISES HQRXIMLAPPLY 00001197AM23	14.9.2022	23 MT Drained Lead Acid Battery Scrap	85491 100	Comments sought from MoEF&CC (HSMD) on 15.09.2022
					Comments sought from DPIIT on 15.09.2022. DPIIT vide email dated 20.09.2022 has sought some information / documents from the firm.

					Reminders sent to the firm on 22.10.2022, 06.11.2022, 21.11.2022, 06.12.2022, 21.12.2022 and 05.01.2023. Committee decided to close the case for non-reply from the firm.
279.	Jain Resource Recycling Private Limited HQRXIMLAPPLY 00001373AM23	11.10.22	4500 MT Lead Scrap as per ISRI code Relay	78020090	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022. DPIIT vide OM dated 31.10.2022 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 15.11.2022. DPIIT vide email dated 27.12.2022 has again sought information from the firm. Reply received from the firm has been forwarded to DPIIT vide email date 09.01.2023.
280.	GLOBAL RECYCLING HQRXIMLAPPLY 00001405AM23	17.10.2022	20000 MT USED ABF BRICKS/ ALUMINA BRICK GROG	69022090	Comment sought from MoEF&CC (HSMD) on 13.10.2022 Comment sought from DPIIT on 13.10.2022. DPIIT vide OM dated 30.12.2022 has not recommended the case. Committee decided to reject the case as per comments received from DPIIT vide OM dated 30.12.2022
281.	SHUBHAM SALES CO. HQRXIMLAPPLY 00001442AM23	21.10.2022	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Comment sought from DPIIT on 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. Letter issued on 08.12.2022. Reminder issued to the firm on 23.12.2022.
282.	PONDY OXIDES		3000 MT	85499	Recommended by MoEF&CC (HSMD) vide letter

	AND CHEMICALS LIMITED HQRXIMLAPPLY 00001580AM23	15.11. 2022	Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	100	dated 14.03.2022 Comments sought from DPIIT on 15.11.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. Reply received from the firm has been forwarded to DPIIT on 06.01.2023.
283.	PHENIX ENTERPRISE HQRXIMLAPPLY 00001584AM23	16.11. 2022	5000 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 16.02.2022 Comments sought from DPIIT on 17.11.2022. DPIIT vide OM dated 25.11.2022 has sought information from the firm. Letter issued on 14.12.2022. Reminder sent to the firm on 29.12.2022.
284.	MITTAL PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY 00001743AM23	5.12.2 022	6000 MT Lead Scrap as per ISRI Rails	85491 100	Recommended by MoEF&CC(HSMD) vide letter dated 11.11.2022 Recommended for 4000 MT by DPIIT vide OM dated 17.01.2023. The committee decided to approve the case for 4000 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 11.11.2022 and DPIIT OM dated 17.01.2023.
285.	SRI VIGNESWARA FOUNDRY HQRXIMLAPPLY 00001754AM23	06.12. 22	1000 MT of Lead Battery Plates covered by ISRI Code word "Rails"	85491 100	Recommended by MoEF&CC vide OM dated 06.05.2022 Comments sought from DPIIT on 12.12.2022. DPIIT vide OM dated 13.12.2022 has sought information from the firm. Letter issued on 19.12.2022. DPIIT vide OM dated 27.12.2022 has sought information from the firm. Letter issued on 06.01.2023.
286.	SHRISONS REVIVAL	22.11. 22	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	85491 100	Recommended by MoEF&CC vide letter dated 31.08.2022

	PRIVATE LIMITED HQRXIMLAPPLY 00001637AM23				Comments sought from DPIIT on 23.11.2022. DPIIT vide OM dated 26.12.2023 has sought information from the firm. DL issued on 26.12.2022. Reply received from the firm has been forwarded to DPIIT on 09.01.2023.
287.	SAGITTA HQRXIMLAPPLY 00001860AM23	16.12. 2022	265 MT USED RUBBER TYRE SCRAP, NON- RADIAL/RADIAL TYRES SCRAP (MULTIPLE CUTS/SHREDS/PRESS BALED)	40040 000	Recommended by MoEF&CC vide letter dated 17.11.2022. Recommended by DPIIT vide OM dated 13.01.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.11.2022 and DPIIT OM dated 13.01.2023.
288.	GEON INTERNATIONA L HQRXIMLAPPLY 00001881AM23	18.12. 2022	4740 MT 3340 MT of Scrap drained or dry while intact, lead batteries covered by ISRI Code Rains Scrap wet whole covered and 1400 MT of COTINTRIES Scrap lead-soft covered by ISRI code word Racks; Mixed hard of soft	85481 020	Recommended by MoEF&CC vide OM dated 10.11.2022 Recommended by DPIIT vide OM dated 21.12.2022 for 2608.65 MT of Scrap drained or dry while intact lead batteries covered by ISRI Code Rains Scrap wet whole covered and 1400 MT of Cotuntries scrap lead-soft covered by ISRI code word Racks. The committee decided to approve the case for 2608.65 MT of Scrap drained or dry while intact lead batteries covered by ISRI Code Rains Scrap wet whole covered and 1400 MT of Cotuntries scrap lead-soft covered by ISRI code word Racks subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 10.11.2022 and DPIIT OM dated 21.12.2022, subject to physical verification of the premises of the firm by concerned RA.



289.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00001886AM23	19.12. 2022	10000 MT Lead acid battery scrap as isri code rains	85491 100	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022. Comments sought from DPIIT on 19.12.2022 DPIIT vide OM dated 22.12.2022 has sought information from the firm. Letter issued to the firm on 26.12.2022
290.	CLASSIC RUBBER HQRXIMLAPPLY 00001895AM23	20.12. 2022	20000 MT USED RUBBER TYRES SCRAP /TUBES SCRAP (MULTIPLE CUTS / PRESS BALED / SHREDDDED)	40040 000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Comments sought from DPIIT on 21.12.2022 DPIIT vide OM dated 23.12.2022 has sought information from the firm. Letter issued on 06.01.2023.
291.	ROYAL CARBON BLACK PRIVATE LIMITED HQRXIMLAPPLY 00001930AM23	19.12. 2022	4525 MT Old and used scrap tyres in pressed baled/ multicut/ shredded/ Uncut	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 17.11.2022 Recommended by DPIIT vide OM dated 02.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.11.2022 and DPIIT OM dated 02.01.2023.
292.	INDIAN RUBBER CORPORATION HQRXIMLAPPLY 00001944AM23	26.12. 2022	15200 MT Old/Used Rubber Tyres Scrap (Multiple-cuts/Shredded/press- baled)	40040 000	Recommended by MoEF&CC(HSMD) vide letter dated 13.12.2022 Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 13.12.2022 and DPIIT OM dated

					13.01.2023, subject to physical verification of the premises of the firm by concerned RA.
293.	CORAL STEEL HQRXIMLAPPLY 00001963AM23	29.12. 2022	70.09 MT REROLLABLE SCRAP	72042 110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Comments sought from DPIIT on 30.12.2022
294.	CORAL STEEL HQRXIMLAPPLY 00001966AM23	29.12. 2022	70.09 MT REROLLABLE SCRAP	72042 110	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Comments sought from DPIIT on 30.12.2022
295.	CORAL STEEL HQRXIMLAPPLY 00001960AM23	27.12. 2022	70.09 MT REROLLABLE SCRAP	72042 110	The firm has withdrawn the application. The committee decided to close the case.
296.	ECOSIA INDUSTRIES LLP HQRXIMLAPPLY 00002021AM23	5.1.20 23	5510 MT USED RUBBER TYRES SCRAP/TUBES SCRAP(MULTIPLE CUTS/PRESSED BALED/SHREDDED)	40040 000	Recommended by MoEF&CC vide letter dated 04.01.2023 Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.01.2023 and DPIIT OM dated 13.01.2023
297.	VENKATA SIVA	5.1.20	8500 MT	40040	Recommended by MoEF&CC vide letter dated

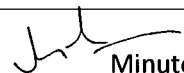
	SAI INDUSTRIES HQRXIMLAPPLY 00002022AM23	23	Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	000	04.01.2023 Recommended by DPIIT vide OM dated 19.01.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.01.2023 and DPIIT OM dated 19.01.2023
298.	LESCA INTERNATIONAL HQRXIMLAPPLY 00002045AM23	6.1.20 23	1730 MT Old and Used Rubber Tyres & tubes Scrap (multiple Cuts/ Press Baled/ Shredded)	40040 000	Recommended by MoEF&CC(HSMD) vide letter dated 27.12.2022 Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 27.12.2022 and DPIIT OM dated 13.01.2023
299.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY 00002038AM23	7.1.20 23	2740 MT Used Rubber Tyre Scrap Truck, Bus & other Radial Tyres either in Multiple Cut or in Pressed & Baled.	40040 000	Recommended by MoEF&CC vide letter dated 04.01.2023 Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.01.2023 and DPIIT OM dated 13.01.2023
300.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00002053AM23	9.1.20 23	5185 MT Used Rubber Tyres Scrap (Multiple- cuts/Shredded/Pressed Baled) Basel No. (B3080/B3140)	40040 000	Recommended by MoEF&CC vide letter dated 08.09.2022 Recommended for 3898 MT by DPIIT vide OM dated 20.01.2022 The committee decided to approve the case for 3898 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 04.01.2023 and DPIIT OM dated 13.01.2023
301.	DIACH CHEMICALS &	9.1.20 23	5000 MT Lead Scrap Drained Battery	85491 100	Recommended by MoEF&CC vide letter dated 21.12.2022

	PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY 00002049AM23		(ISRI Code : RAINS)		Comments sought from DPIIT on 10.1.2023 DPIIT vide OM dated 11.01.2023 has sought information from the firm.letter issued on 17.01.2023.
302.	HABIB TRADING COMPANY HQRXIMLAPPLY 00002059AM23	10.1.2 023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491 100	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their Parivesh Portal. Comments sought from DPIIT on 11.01.2023

**Part
23**

DPIIT

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
303.	Nash Industries (I) Private Limited HQRXIMLAPPLY 00000825AM23	20.07.2022	200 kgs. 1212444h premabra ze 616 vtg gr2 wire .276 dia x coil and silvaloy 721 wire .0276 dia x 32.2 to/spool	7106929 0	Comments sought from DPIIT on 22.07.2022.Reminder sent on 10.08.2022. DPIIT vide OM dated 31.10.2022 has sought some information / documents from the firm.Reply received from the firm has been forwarded to DPIIT on 24.11.2022 and 13.12.2022. DPIIT vide OM dated 06.01.2023 has sought information from the firm. DL issued on 06.01.2023.
304.	Raiden Infotech India Private Limited HQRXIMLAPPLY 00000965AM23	8.8.22	340 nos. GPN 1093182-01 – Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea S; GPN 72002750-01	8548000 0	DPIIT vide OM dated 30.12.2022 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 30.12.2022.



			– Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea; GPN 72003090-01 – Assy, Power Filter Module, 4 x IEC320 C20 Input, 1 x 10p Connector Output, No Circ etc.		
305.	Mersen India Private Limited HQRXIMLAPPLY 00001100AM23	30.8.22	640 Kgs SILVER POWDER	7106100 0	Comments sought from DPIIT on 30.08.2022. DPIIT vide OM dated 02.12.2022 has sought some information from the firm. DL issued on 08.12.2022. Reply received from the firm has been forwarded to DPIIT on 06.01.2023. DPIIT vide OM dated 12.01.2023 has sought information from the firm. DL issued on 13.01.2023.
306.	IR Technology Services Private Limited HQRXIMLAPPLY 00001138AM23	6.9.22	2 Nos Parts for Carbon Sulfur Determinator 709-802-145-HAZ Spray Dust-Off XL Disposable	2903430 0	Comments sought from MoEF&CC(OC) on 14.09.2022. MoEF&CC (OC) vide OM dated 29.09.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (OC) on 07.10.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. Comments sought from DPIIT on 25.10.2022. DPIIT vide OM dated 01.11.2022 has informed that they are not concerned in the matter. The Committee decided to refer the case to C&PC for their comments. Comments sought from D/o C&PC on 25.11.2022. Reminder sent on 12.12.2022. D/o C&PC informed the committee that the case is

					under examination with them.
307.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY 00001518AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.
308.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY 00001509AM23	4.11.2022	249 gms. SILVER PALLADIUM	71069290	Recommended by DPIIT vide OM dated 10.01.2023. The committee decided to approve the case subject to the condition mentioned in the DPIIT vide OM dated 10.01.2023.
309.	JAN VIKAS SAMITI HQRXIMLAPPLY 00001552AM23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned, and Department of Pharmaceuticals may be consulted in the matter. The committee decided to seek comments of D/o Pharmaceuticals. Comments sought from D/o Pharma on 03.01.2023.
310.	CERATIZIT INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001601AM23	18.11.2022	10 kgs. 27942101 ARGOBRAZE 49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and 27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449	71069290	Comments sought from DPIIT on 21.11.2022 DPIIT vide OM dated 30.12.2023 has sought information from the firm. DL issued to the firm on 06.01.2023.



311.	MEL SYSTEMS AND SERVICES LTD HQRXIMLAPPLY 00001633AM23	21.11.2022	500 Lbs. /2000000 nos. 500 Lbs. of Flux cored Solder wire with silver content and 2000000 nos. of Solder material Preforms	7106929 0	DPIIT vide OM dated 26.12.2022 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 30.12.2022.
312.	SPACE APPLICATIONS CENTRE-ISRO HQRXIMLAPPLY 00001635AM23	18.11.2022	11800 pcs. Silvaloy 721 VTG Washer .260 ID x .323 OD x .0020; Premabraz 127 VTG Washer 1.102 ID x 1.161 OD x .0020; Premabraz 127 VTG Washer 0.630 ID x 0.669 OD x .0020 etc.	7108130 0	Comments sought from DPIIT on 23.11.2022 DPIIT vide OM dated 06.01.2023 has sought information from the firm. DL issued on 06.01.2023.
313.	VELIYATH INFRASTRUCTU RE PRIVATE LIMITED HQRXIMLAPPLY 00001690AM23	29.11.2022	5000 MT CRUMB RUBBER/GRANULES	4004000 0	Comments sought from DPIIT on 30.11.2022. DPIIT vide OM dated 05.12.2022 has sought some information from the firm. DL issued on 08.12.2022. Reply received from the firm has been forwarded to DPIIT on 04.01.2023.
314.	GE INDIA INDUSTRIAL PRIVATE LIMITED HQRXIMLAPPLY 00001759AM23	6.12.2022	26 Sets Hub Stand URS 2500/2570RE; Hub Stand URS 2500/2570RE; 72T Tower lifting Tools	7326909 9	Recommended by MHI vide OM dated 19.01.2023. The committee decided to approve the case subject to the conditions mentioned in the MHI OM dated 19.01.2023.
315.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY	10.12.2022	1000 MT Less Than 10 Mesh Fine Steel Free and Fiber Free Rubber Granules	4004000 0	Recommended by DPIIT vide OM dated 02.01.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 02.01.2023.

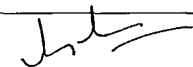
	00001789AM23				
316.	ALTERNATIVE GREEN INITIATIVES INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001849AM23	15.12.2022	50000 MT Discarded Conveyor Belts.	4004000 0	Comments sought from DPIIT on 15.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022.
317.	DANDY ROLLS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001893AM23	20.12.2022	2 kgs. AGROBRAZE 56 POWDER 53MICRONS TO DUST	7106929 0	Comments sought from DPIIT on 21.12.2022
318.	UNITED RUBBER GRANULES HQRXIMLAPPLY 00001917AM23	22.12.2022	10000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	4004000 0	Recommended by DPIIT vide OM dated 02.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 02.01.2023 subject to physical verification of the firm's premises by the RA Concerned.
319.	BRIDGESTONE INDIA PRIVATE LIMITED HQRXIMLAPPLY 00001701AM23	28.11.2022	40 nos. of used tyres	4012201 0, 4012202 0	Comments sought from DPIIT on 23.12.2022
320.	FUTURE MEDIA HQRXIMLAPPLY 00001931AM23	24.12.2022	68 nos. NIGHTFOX SWIFT, CORSAC,VULPES,110R, 100V DIGITAL NIGHT VISION BINOCULAR;	9005100 0; 9005801 0; 9005809	Comments sought from DPIIT on 12.01.2023 DPIIT vide OM dated 17.01.2023 informed that they are not concerned in the matter. Committee decided to refer the matter to DRDO for comments.



			NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES	0	
321.	JAN VIKAS SAMITI HQRXIMLAPPLY 00001981AM23	30.12.2022	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	8713109 0, 8413111 0	Comments sought from DPIIT on 30.12.2022
322.	TEJASVINI INDUSTRIES HQRXIMLAPPLY 00002005AM23	3.1.2023	10000 MT of Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	4004000 0	Recommended by DPIIT vide OM dated 13.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 13.01.2023, subject to physical verification of the premises of the firm by concerned RA.
323.	ASHA IMPORT AND EXPORT HQRXIMLAPPLY 00002008AM23	3.1.2023	5000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	4004000 0	Recommended by DPIIT vide OM dated 13.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 13.01.2023.
324.	NYLE RECYCLING HQRXIMLAPPLY 00002024AM23	3.1.2023	15000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	4004000 0	Recommended by DPIIT vide OM dated 13.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 13.01.2023, subject to physical verification of the premises of the firm by concerned RA.
325.	TANMAY RECYCLING PRIVATE	7.1.2023	15000 MT Crumb Rubber/ Granules Having Size Finer than 10	4004000 0	Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated

	LIMITED HQRXIMLAPPLY 00002043AM23		Mesh to 12 Mesh		13.01.2023, subject to physical verification of the premises of the firm by concerned RA.
326.	CLASSIC RUBBER HQRXIMLAPPLY 00002040AM23	7.1.2023	10000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	4004000 0	Recommended by DPIIT vide OM dated 13.01.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 13.01.2023
327.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY 00002035AM23	7.1.2023	78 kgs. SILVER GASKET Spec FINE GRAIN SILVER	7106929 0	Comments sought from DPIIT on 9.1.2023
328.	CARBON MEDIA HQRXIMLAPPLY 00002050AM23	9.1.2023	10 nos. COMMEMORATIVE/ NUMISMATIC COINS IN BAS METAL/ SILVER EXCEPT GOLD	9705390 0	The firm has been requested to submit supporting documents on 10.01.2023
329.	SPEEDWAYS RUBBER COMPANY HQRXIMLAPPLY 00002054AM23	10.1.2023	1 no. USED TYRE 1400X24 MILITARY	4012201 0	DPIIT vide OM dated 17.01.2023 has not recommended the case. The committee decided to reject the case as per comments received from DPIIT vide OM dated 17.01.2023
Part 25	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
330.	GUJARAT FLUOROCHEMIC	21.10.2022	3 nos. Calibration Gas Mixtures;	2804409 0,	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these

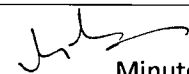
	ALS LIMITED HQRXIMLAPPLY 00001434AM23		Regulator for Calibration Mixture Cylinder;	8481809 0	ITC HS Codes is Free. Further, the country of origin mentioned in the application is India. The Committee decided to seek clarification regarding country of origin from the firm. Clarification sought on 12.12.2022.
331.	SAMIR METAL AND TUBES HQRXIMLAPPLY 00001462AM23	28.10.2022	98772 kgs. Mild Steel Seamless Pipes hot finish	7304191 0	Import under the ITC HS Code 73041910 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee decided to seek clarification from the firm whether the item is second hand or new. Clarification sought from the firm vide email on 13.12.2022. The committee decided to close the case for non-reply from the applicant.
332.	Lextan International, Kolkata, W.B. HQRXIMLAPPLY 00000184AM23	27.4.2022	10 nos. Crust Skin OfCrocodylusNiloticus	4106400 0	Import under the ITC HS Code 41064000 is Free, subject to Wild Life (Protection) Act, 1972 as amended from time to time) and CITES. Further, the applicant has applied for import with the purpose of Trading. The Committee decided to seek clarification regarding purpose of import and CITES certifications from the firm. Clarification sought from the firm vide email on 13.12.2022
333.	Subrato Mehta HQRXIMLAPPLY 00001527AM23	5.11.2022	1 Poshland TR 58 Camping Knife	8211920 0	Import under ITC HS Code 82119200 is Free. Further, the applicant has not submitted any supporting documents to their application. The firm has been requested to submit supporting documents on 07.11.2022. The committee decided to close the case for non-reply from the applicant.



334.	XEROX INDIA LIMITED HQRXIMLAPPLY 00001547AM23	10.11.2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013119, 84439959, 85044090, 85235100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit supporting documents to their application. The Committee decided to send reminder to the firm. The firm vide letter dated 07.12.2022 has submitted supporting documents and informed that the item is Second Hand Used And Refurbished Spare Parts of the principal product being Digital Printers and/or Digital Multi-functional Printers. Comments sought from Meity on 03.01.2023
335.	BERRY ALLOYS LIMITED HQRXIMLAPPLY 00000496AM23	7.6.22	30000 MT Ferro Manganese slag	26190090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the quantity as applied, subject to the submission of a valid CTO (CTO expired on 31.08.2022 and suitable verification of the CTO from the SPCB concerned. The firm vide letter dated 06.10.2022 has been requested to submit valid CTO. The firm has submitted Consent & Authorisation Order issued by SPCB valid till 31.08.2025. The order has been referred to concerned SPCB for verification vide email dated 01.11.2022
336.	BLD Metal and Alloys Private Limited	15.3.22	2,000 MT Aluminum Dross	26204010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.

	HQRXIMLAPPLY 00387536AM22				
337.	KARTIK ENTERPRISES HQRXIMLAPPLY 00000470AM23	03.06.22	1200 MT AluminiumDross Basel Code : B110	2620401 0	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. Letter issued on 12.12.2022
338.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY 00000874AM23	26.7.2022	30000 MT Aluminum dross – Solid	2620401 0	Comments sought from SPCB on 05.08.2022. Reminder sent on 14.11.2022.
339.	Sri KSR Metal And Alloys Private Limited HQRXIMLAPPLY 00000951AM23	7.8.22	4000 MT Aluminium dross	2620401 0	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.
340.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY 00001202AM23	15.9.2022	400 MT Aluminum dross	2620401 0	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022.
341.	Pride Metal Industries HQRXIMLAPPLY 00001236AM23	21.9.2022	45000 MT ALUMINIUM DROSS	2620401 0	Comments received from MPCB vide email dated 17.11.2022. Committee decided to seek details of imports and utilization against the earlier Import Authorization dated 26.11.2021. Letter issued on 13.12.2022
342.	SMIT MEDIMED PRIVATE	25.01.22	15 Kgs Coating of Medical	8108200 0	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022.

	LIMITED HQRXIMLAPPLY 00330878AM22		Devices (Orthopedic Implants) (Titanium Powder)		The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022.
343.	Asok Sparklers Factory HQRXIMLAPPLY 00000768AM23	12.07.202 2	5000 KGS TITANIUM POWDER	8108200 0	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 18.07.2022.Reminders sent on 02.08.2022, 17.08.2022 and 01.10.2022. Committee decided to close the case for non-reply from the applicant.
344.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00001775AM23	8.12.2022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	2620401 0, 2620191 0, 2620199 0	Comments sought from UP Pollution Control Board on 12.12.2022
345.	TRS METALS ALLOYS HQRXIMLAPPLY 00001794AM23	10.12.22	20000 MT Aluminum dross	2620401 0	Comments sought from Haryana Pollution Control Board on 14.12.2022
346.	ULTRA LABORATORIES PRIVATE LIMITED HQRXIMLAPPLY 00001823AM23	12.12.202 2	1 no. 1X40 FEET HC - SHIPPER OWNED CONTAINER	8609000 0	The firm has withdrawn the application.The committee decided to close the case.
347.	DYNAMIC METALS &	17.12.202 2	2000 MT Aluminium Dross with	2620401 0	Comments sought from Maharashtra Pollution Control Board on 22.12.2022



	ALLOYS LLP HQRXIMLAPPLY 00001875AM23		40% to 50% impurities Generated from primary Aluminium speling process of cata		
348.	BAHETI RECYCLING INDUSTRIES LIMITED HQRXIMLAPPLY 00001894AM23	20.12.202 2	5000 MT ALUMINIUM DROSS	2620401 0	Comments sought from Gujarat Pollution Control Board on 21.12.2022
349.	SSTC Met Solutions HQRXIMLAPPLY 00001939AM23	26.12.202 2	9000 nos. 18g Meteorological / Weather Balloon	8801002 0	Ex-post facto approval
350.	SSTC Met Solutions HQRXIMLAPPLY 00001945AM23	27.12.202 2	5000 nos. 30g Meteorological / Weather Balloon	8801002 0	Recommended by Meteorological Dept. vide email dated 03.01.2023. The committee decided to approve the application subject to the conditions as mentioned in the Meteorological Dept. email dated 03.01.2023
351.	SSTC Met Solutions HQRXIMLAPPLY 00001943AM23	27.12.202 2	2000 nos. 200g Meteorological / Weather Balloon for Indian Army	8801002 0	Recommended by Meteorological Dept. vide email dated 03.01.2023. The committee decided to approve the application subject to the conditions as mentioned in the Meteorological Dept. email dated 03.01.2023
352.	JSW PROJECTS LIMITED HQRXIMLAPPLY 00001956AM23	28.12.202 2	2 nos. VBAT 128	8806940 0	Ex-post facto approval
353.	Bhakti Industries	29.12.202	1800 MT	2620401	Comments sought from Telangana Pollution Control

	HQRXIMLAPPLY 00001969AM23	2	ALUMINIUM DROSS	0	Board on 30.12.2022
354.	PRAYAG INDUSTRIES HQRXIMLAPPLY 00001992AM23	31.12.202 2	4800 MT ALUMINIUM DROSS	2620401 0	Comments sought from U.P. Pollution Control Board on 4.1.2023
355.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY 00002002AM23	2.1.2023	10000 MT of Aluminum dross	2620401 0	Gujarat Pollution Control Board had provided confirmation on the Consent and authorisation earlier. The committee decided to approve the application subject to compliance of the Gujarat PCB Authorisation.
356.	TASTEL FINE FOOD PRIVATE LIMITED HQRXIMLAPPLY 00002015AM23	4.1.2023	100 MT JASMINE RICE 100%	1006309 0	The committee decided to examine the case on file for the approval of competent authority.
357.	OISHII FOOD AND BEVERAGE HQRXIMLAPPLY 00002016AM23	4.1.2023	200000 kgs. VIETNAMESE JAPONICA RICE BROKEN 5% NON- BASMATI	1006309 0	The committee decided to examine the case on file for the approval of competent authority.
358.	B N INDUSTRIES HQRXIMLAPPLY 00002032AM23	6.1.2023	2000 MT Aluminium Dross	2620401 0	Comments sought from Daman & Diu Pollution Control Board on 6.1.2023. Comments received from Daman & Diu Pollution Control Board on 16.01.2023. Hazardous Waste Authorisation/Passbook has been sought from the applicant.
359.	Rex Philip	01.12.22	3 Kgs of Unused postage	4907001	Comments sought from D/o Post on 26.12.2022.

	HQRXIMLAPPLY 00001707AM23		stamps of India	0	D/o Post vide email dated 13.01.2023 informed that they do not have to offer any comments on this issue. Committee decided to seek clarification on the origin and end use of the given postage stamps.
360.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATIO N CENTRE SOCIETY HQRXIMLAPPLY 00002112AM23	17.01.23	25 Nos. of Hybrid Lion (Panthera leo spp.) M:F:U: 10:15:0	0106900 0	Recommended by DAHD vide OM dated 18.01.2023 Recommended by MoEF&CC(WL) vide OM dated 18.01.2023 The committee decided to ratify the case based on comments received from MoEF&CC (WL) vide letter dated 18.01.2023 and DAHD&F vide OM dated 18.01.2023, subject to further approval of competent authority.
361.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATIO N CENTRE SOCIETY HQRXIMLAPPLY 00002116AM23	17.01.23	218 Nos. of Live Animals viz. African lion, Tiger, Jaguar, Leopard etc	0106900 0 0106110 0 0106200 0	Recommended by DAHD vide OM dated 18.01.2023 Recommended by MoEF&CC(WL) vide OM dated 18.01.2023 and 23.01.2023. The committee decided to ratify the case on the basis of comments received from MoEF&CC (WL) vide letter dated 18.01.2023 and 23.01.2023 and DAHD vide OM dated 18.01.2023, subject to further approval of competent authority
362.	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY 00002033AM23	6.1.2023	1 MT GOLD (DORE) BARS PURITY : UPTO 95%	7108120 0	The firm has submitted following documents: (i) Consent to Operate dated 06.01.2023, valid upto 31.12.2023 from Haryana State Pollution Control Board, (ii) Udyam Registration Certificate from MSME The committee examined the documents submitted by the firm and decided to call for valid NABL certificated from the firm.
363.	MUDRA PRECIOUS	12.01.23	1 MT GOLD (DORE) BARS	7108120 0	The firm has submitted following documents: (i) Consent to Establish dated 19.10.2022, valid upto

	METALS PRIVATE LIMITED HQRXIMLAPPLY 00002087AM23		PURITY : UPTO 95%		25.07.2029 from Gujarat Pollution Control Board (ii) Udyam Registration Certificate from MSME The committee examined the documents submitted by the firm and decided to call for (i) Consent to Operate from SPCB and (ii) valid NABL certificated from the firm.
364.	FUTURA TRAVELS LIMITED HQRXIMLAPPLY 00002118AM23	17.01.202 3	01 No. of SECOND HAND BOMBARDIER GLOBAL EXPRESS XRS 9191 AIRCRAFT	8802400 0	Recommended by DGCA vide letter No. 5/2374/2015/AI(2) dated 02.01.2023. The committee decided to approve the case subject to the conditions mentioned in the DGCA Letter dated 02.01.2023.

5. The meeting ended with a vote of thanks to the Chair.

